
PROUD

Advertised before Acceptance under section 20(1) Proviso

1448876 28/04/2006

PUJA ENTERPRISES

RAJINDER KANOJI

SANJEEV KUMAR KANOJIA

493, KARA BARA, NEAR JALANDHAR BYE PASS, LUDHIANA.

MERCHANTS AND MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :25/05/2005

DELHI

BICYCLES AND ITS PARTS.

MMB BEARINGS

1452822 04/05/2006

RAKESH JAIN

trading as MMB BEARING

7-1-216/1, BALKAMPET, HYDERABAD-500016

TRADERS

Used Since :01/04/2001

CHENNAI

BEARINGS USED AS PARTS OF AUTOMOBILES



Advertised before Acceptance under section 20(1) Proviso

1453114 23/05/2006

RANA AVTAR SINGH SETHI

trading as POPULAR CAR WORLD

POPULAR CAR BAZAR COMPOUND, NEXT TO RELIANCE MOBILE TOWER,
ANDHERI (E), MUMBAI-400 093.

MANUFACTURERS, MERCHANTS AND DEALERS.

Proposed to be Used

MUMBAI

AUTOMOBILES (USED & NEW CAR) & PARTS.

FLYING MACHINE

Advertised before Acceptance under section 20(1) Proviso

1505771 20/11/2006

NIRANJAN SURESH BHATWAL.

SINIC HOUSE, BEHIND GURUDWARA, MUMBAI ROAD, DHULE - 424 311.

SERVICEPROVIDER

Used Since :18/11/2006

MUMBAI

BICYCLE, TWO WHEELER, FOUR WHEELER, THREE WHEELER, VEHICLES WHICH ARE OPERATED BY GAS, PETROL, DIESEL, BATTERY (ELECTRIC), OR BY SOLAR SYSTEM POWER, AERO PLANES, HELICOPTER, SHIPS, AUTOMOBILES.

DIGITAL TECHNOLOGY INSIDE

Advertised before Acceptance under section 20(1) Proviso

1510579 06/12/2006

NIRANJAN SURESH BHATWAL.

SINIC HOUSE, BEHIND GURUDWARA, MUMBAI ROAD, DHULE - 424 311.

SERVICEPROVIDER

Used Since :30/11/2006

MUMBAI

BICYCLE, TWO WHEELER, FOUR WHEELER, THREE WHEELER, VEHICLES WHICH ARE OPERATED BY GAS, PETROL , DIESEL, BATTERY (ELECTRIC) OR BY SOLAR SYSTEM POWER, AERO PLANES, HELICOPTER, SHIPS, AUTOMOBILES.



Advertised before Acceptance under section 20(1) Proviso

1526409 29/01/2007

BRIDGESTONE CORPORATION.

10-1, KYOBASHI 1-CHOME, CHUO-KU, TOKYA, JAPAN.

MANUFACTURERS AND TRADER

A JAPANESE CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN.

Address for service in India/Agents address:

REMFY & SAGAR

MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used

DELHI

VEHICLE AND VEHICLE PARTS, NAMELY, SHOCK ABSORBERS; TIRES; WHEELS FOR VEHICLES; INNER TUBES, RIMS AND COVERS FOR VEHICLE WHEELS; INNER TUBES FOR VEHICLE TIRES; PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS.

VISHVA

Advertised before Acceptance under section 20(1) Proviso

1526879 31/01/2007

PIYUSH NARANG

RAVINDER KUMAR NARANG

trading as WILL POWER CYCLE INDUSTRIES

536/14, INDUSTRIAL AREA-C, OPP DHANDARI RLY STATION, G.T.ROAD,
LUDHIANA-141010, PB

MERCHANTS AND MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/12/2002

DELHI

BICYCLES AND PARTS THEREOF INCLUDING TYRES AND TUBES.

GYCON

Advertised before Acceptance under section 20(1) Proviso

1541385 20/03/2007

GAURAV MALHOTRA

NIDHI MALHOTRA

trading as GYCON DIESEL SPARES

353-A, RAM NAGAR EXTN. KRISHNA NAGAR, DELHI-51.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

DWARKAJI TRADE MARK CO;

245, GF (MIG) SEC-17, POCKET-B, PHASE-2, DWARKA, NEW DELHI.

Used Since :01/04/2003

DELHI

PARTS AND FITTING INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLE.

Q R S

Advertised before Acceptance under section 20(1) Proviso

1571809 25/06/2007

ABDUL RASHID

trading as R.B.H. BALL BEARING STORE

480/13, SETHI MOTOR MARKET, ZEENAT BARI, HAMILTON ROAD,
KASHMERE GATE, DELHI-110006

MERCHANTS AND MANUFACTURER

Address for service in India/Agents address:

LALJI TRADE MARK CO.

A/48, YOJNA VIHAR, DELHI - 110 092.

Used Since :05/06/2000

DELHI

PARTS AND FITTINGS INCLUDING IN CLASS 12 FOR USE IN MOTORLAND
VEHICLES INCLUDING MARUTI PARTS.

HANU

1627404 04/12/2007

RAJEEV VERMANI

trading as BALAJI AUTOMOBILES

B-714 BUNKAR COLONY ASHOK VIHAR PHASE-IV DELHI

MANUFACTURING AND TRADING

Address for service in India/Agents address:

TYAGI CERTIFICATIONS SERVICES PVT. LTD.

3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Used Since :01/10/2007

DELHI

AUTO ELECTRICAL PARTS INCLUDED IN CLASS 12.

ACEPACTED FOR SALE & GOODS IN THE STATE OF DELHI ONLY

BREZ.S.TONE

Advertised before Acceptance under section 20(1) Proviso

1640089 10/01/2008

CHARANJEET SINGH

trading as KIRAN TRADING CO.

856/3, FRIEND TYRES MARKET, NOVELTY DELHI.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

SAI ASSOCIATES

D-346, GALI NO. 8, JANKALYNA ROAD, NEAR JANKALYAN SCHOOL,
BHAJANPURA DELHI-53

Used Since :12/02/2007

DELHI

TYRES, TUBES & FLAPS AND ACCESSORIES INCLUDING IN CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1650973 07/02/2008

PUNEET SARDANA

trading as FAST TRACK OVERSEAS

49 SEHGAL MOTOR MARKET KASHMERE GATE DELHI - 110006.

MERCHANTS & MANUFACTURERS.

Address for service in India/Agents address:

LALJI TRADE MARK CO.

A/48, YOJNA VIHAR, DELHI - 110 092.

Used Since :05/08/2004

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS FOR USE IN CAR INCLUDING
CAR ACCESSORIES AND CAR ALLOY WHEELS.

THE APPLICANT HAS NO EXCLUSIVE RIGHTS FOR "XTREME".

IRONMAN

Advertised before Acceptance under section 20(1) Proviso

1668499 25/03/2008

WORLD TRIATHLON CORPORATION,

trading as WORLD TRIATHLON CORPORATION,

P.O. BOX 1608, 43309 U.S. HIGHWAY 19 NORTH, TARPON SPRINGS, FLORIDA
- 34688 - 1608 UNITED STATES OF AMERICA.

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

(A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF
STATE OF FLORIDA, UNITED STATE OF AMERICA)

Address for service in India/Agents address:

SELVAM & SELVAM, ADVOCATES

9/3, Valliammal Street, Kilpauk, Chennai - 600010

Used Since :01/01/1995

CHENNAI

BICYCLES AND PARTS THEREFORE NAMELY BICYCLE WHEELS, TIRES,
SEATS, HANDLEBARS, SAFETY PADS, WATER BOTTLE HOLDERS, AIR
PUMPS, BASKETS AND RACKS MARKETED IN ASSOCIATION WITH
CONTESTS INVOLVING SWIMMING, BIKING AND RUNNING AS GOODS
INCLUDED IN CLASS 12.

LLOYD

Advertised before Acceptance under section 20(1) Proviso

1671584 02/04/2008

LLOYD ELECTRIC AND ENGINEERING LIMITED

trading as LLOYD ELECTRIC AND ENGINEERING LIMITED

159 OKHLA INDUSTRIAL ESTATE PHASE-III NEW DELHI-110020

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

PRATHIBA M SINGH, ADVOCATE.

F - 12, JANGPURA EXTENSION, NEW DELHI - 110 014.

Proposed to be Used

DELHI

COMPONENTS AND PARTS USED IN AUTOMOBILES INCLUDING RADIATOR, OIL COOLER, CHARGE AIR COOLER, CONDENSERS, EVAPORATORS, HEAT EXCHANGERS, HEATER, ALUMINUM AND STEEL TUBING AND PIPING, AIR FILTER, OIL FILTER, FUEL FILTER, LUBE AND COOLANT, HEAD LAMP, TAIL MAMP, BRAKE LINING PARTS & COMPONENTS OF THESE ITEMS, AUDIO AND VIDEO SYSTEM, STEREO, CD PLAYER, MIRRORS, GLOW PLUGS, TIMER, WIPER BLADE ASSEMBLY USED IN AUTOMOBILES, SHOCK ABSORBERS RUBBER MOUNTINGS AND PARTS USED IN AUTOMOBILES, AND COMPONENTS OF ALL ABOVE GOODS INCLUDED IN CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1672468 04/04/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH, 11Th FLOOR, 25, KASTURBA GANDHI MARG, NEW
DELHI-110001

AN INDIAN COMPANY

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, KALKAJI EXTENSION, NEW DELHI- 110 019.

Used Since :26/03/2008

DELHI

VEHICLES AND PARTS THEREOF.

i30CW

1676469 16/04/2008

M/S.HYUNDAI MOTOR COMPANY

231, YANGJAE-DONG, SEOCHO-GU, SEOUL, KOREA

MANUFACTURERS AND MERCHANTS

A COMPANY INCORPORATED UNDER THE LAWS OF REPUBLIC OF KOREA
(SOUTH)

Address for service in India/Agents address:

MOHAN ASSOCIATES.

CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD,
TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

APPARATUS FOR LOCOMOTION BY LAND; VEHICLES, AUTOMOBILES,
INCLUDING PASSENGER CARS, TRUCKS, BUSES, VANS, TRAILERS,
TRACTORS, VEHICLE WHEELS, TIRES; ENGINES FOR VEHICLES, SEAT
BELTS FOR VEHICLES, TRANSMISSIONS FOR VEHICLES, WINDOWS FOR
VEHICLES, WINDSHIELD WIPERS, SAFETY DEVICES FOR VEHICLES,
NAMELY AIR BAGS, PARTS AND FITTINGS FOR ALL AFORESAID GOODS
INCLUDED IN CLASS 12.



MOHAVE

Advertised before Acceptance under section 20(1) Proviso

1676590 16/04/2008

KUMHO TIRE CO.INC

KUMHO ASIANA BLDG , 57 , SHINMUNRO I -GA , JONGRO -GU , SEOUL -
110061, KOREA

MANUFACTURERS AND MERCHANTS

A KOREAN COMPANY

Address for service in India/Agents address:

KAN AND KRISHME

B-483, KNK HOUSE, MEERA BAGH, PASCHIM VIHAR, NEW DELHI-
110063,INDIA.

Proposed to be Used

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER,
TIRES, FLAPS FOR VEHICLES, TUBES FOR VEHICLES; PARTS FOR THE
AFORESAID GOODS

MASUMA

1684450 07/05/2008

ZHOU MI

trading as ZHOU MI

2, VILLAGE COMMITTEE 11, SUIFENGHE TOWN SUIFENGHE CITY,
HEILONGJIANG

GOODS & SERVICES

A NATIONAL OF P.R. CHINA

Address for service in India/Agents address:

MEHTA & MEHTA ASSOCIATES

B-474, SUSHANT LOK-1, SECTOR-27 GURGAON-122002, NCR, INDIA

Used Since :30/11/2002

DELHI

GOODS & SERVICES HUB CAPS; HYDRAULIC CIRCUITS FOR VEHICLES;
AUTOMOBILE CHASSIS; TRANSMISSIONS FOR LAND VEHICLES;
PROPULSION MECHANISMS FOR LAND VEHICLES; TRANSMISSION CHAINS
OF LAND VEHICLES; SEGMENTS (BRAKE-) FOR VEHICLES; FREEWHEELS
FOR LAND VEHICLES; WHEEL HUBS (BANDS FOR-); WINDSCREEN WIPERS.

LAKHANI 1966 THE ORIGINAL

Advertised before Acceptance under section 20(1) Proviso

1687343 14/05/2008

P.D. LAKHANI

HOUSE NO. 1340, SECTOR-14, FARIDABAD-121007, HARYANA.

MANUFACTURERS AND MERCHANTS

AN INDIAN NATIONAL.

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Used Since :01/01/2006

To be associated with:

748160

DELHI

AUTOMOBILES AND PARTS THEREOF.



Advertised before Acceptance under section 20(1) Proviso

1698829 13/06/2008

MOHINDER PAL SINGH KOHLI

trading as **AGAM INTERNATIONAL**

H-87 A SANT NAGAR EXT, TILAK NAGAR NEW DELHI-110018

GOODS.

Address for service in India/Agents address:

KAMAL TRADE MARK & LIAISON SERVICE BUREAU

D-4/1, IIND FLOOR, RANA PRATAP BAGH, DELHI - 110 007.

Used Since :01/01/2007

DELHI

ALL TYPES OF AUTO MOBILES, BALL BEARINGS, BALL BEARINGS AND TRACTOR PARTS AND ACCESSORIES FOR LOCOMOTION BY LAND, AIR AND WATER INCLUDED IN CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1701476 20/06/2008

VIPIN KUMAR TYAGI

trading as ANANT EXPORTS

LGF-83-84, DURGA TOWER, R D C , RAJ NAGAR GHAZIABAD U.P

MANUFACTURER & TRADER

Address for service in India/Agents address:

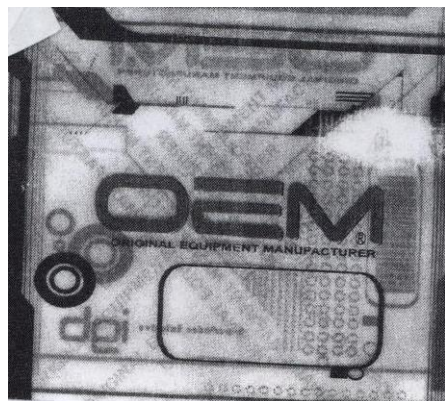
RAMESH K. GAUTAM & ASSOCIATES

H.N. 451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN
NAGAR, GHAZIABAD-201007 (U.P)

Used Since :06/12/2007

DELHI

ANTI THEFT ALARM, AXLE, BODIES, BRAKE LINING, BRAKE SHOE, BRAKE,
CLIPS (SPOKES), SEAT COVER, HORN, SEAT, SHOCK ABSORBERS FOR
AUTOMOBILES, SUSPENSION SPRING WHEEL RIM, WHEEL TIRE, BRAKE
DISC, STEERING BRAKE, BUMPERS FOR AUTOMOBILES, CARRIERS
(LUGGAGE) FOR VEHICLES, CHASES,(AUTOMOBILES), CLUTCHES, DOORS
FOR VEHICLES, GEAR BOXES, MIRRORS (REARVIEW) MUDGUARDS,
SADDLE COVERS FOR MOTORCYCLES, SAFETY BELTS, WINDSCREEN
WIPERS AND ALL AUTOMOTIVE & AUTOMOBILE PARTS INCLUDED IN
CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1702772 24/06/2008

AKHILESH KUMAR TYAGI

AMRISH TYAGI

ANCHAL TYAGI

trading as RAVE INDIA

PLOT NO.05 VILLAGE-KHICHRI PUR NEW DELHI-91

MANUFACTURER, TRADER

Address for service in India/Agents address:

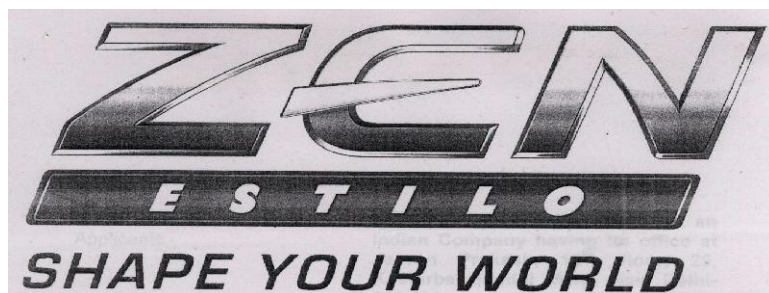
RAMESH K. GAUTAM & ASSOCIATES

H.N. 451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN
NAGAR, GHAZIABAD-201007 (U.P)

Used Since :08/11/2007

DELHI

ANTI THEFT ALARM, AXLE, BODIES, BRAKE LINING, BRAKE SHOE, BRAKE,
CLIPS (SPOKES), SEAT COVER, HORN, SEAT, SHOCK ABSORBERS FOR
AUTOMOBILES, SUSPENSION SPRING WHEEL RIM, WHEEL TIRE, BRAKE
DISC, STEERING BRAKE, BUMPERS FOR AUTOMOBILES, CARRIERS
(LUGGAGE) FOR VEHICLES, CHASES (AUTOMOBILES), CLUTCHES, DOORS
FOR VEHICLES, GEAR BOXES, MIRRORS (REAR VIEWS) MUDGUARDS,
SADDLE COVERS FOR MOTORCYCLES, SAFETY BELTS, WINDSCREEN
WIPERS AND ALL AUTOMOTIVE & AUTOMOBILE PARTS INCLUDED IN
CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1710704 15/07/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH, 11Th FLOOR, 25, KASTURBA GANDHI MARG, NEW DELHI-110001

AN INDIAN COMPANY

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Used Since :05/12/2006

To be associated with:

593273

DELHI

VEHICLES AND PARTS THEREOF.

XCITE

Advertised before Acceptance under section 20(1) Proviso

1715452 29/07/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH 11TH FLOOR 25 KASTURBA GANDHI MARG NEW DELHI.

AN INDIAN COMPANY

Address for service in India/Agents address:

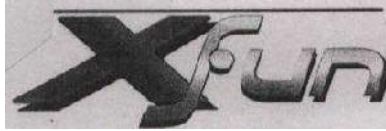
L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used

DELHI

VEHICLES AND PARTS THEREOF



Advertised before Acceptance under section 20(1) Proviso

1715453 29/07/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH 11TH FLOOR 25 KASTURBA GANDHI MARG NEW DELHI.

AN INDIAN COMPANY

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used

DELHI

VEHICLES AND PARTS THEREOF.



Advertised before Acceptance under section 20(1) Proviso

1715454 29/07/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH 11TH FLOOR 25 KASTURBA GANDHI MARG NEW DELHI.

AN INDIAN COMPANY

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used

DELHI

VEHICLES AND PARTS THEREOF.



Advertised before Acceptance under section 20(1) Proviso

1715457 29/07/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH 11TH FLOOR 25 KASTURBA GANDHI MARG NEW DELHI.

AN INDIAN COMPANY

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Used Since :01/01/2007

DELHI

VEHICLES AND PARTS THEREOF.

MAN AMONGST CARS

Advertised before Acceptance under section 20(1) Proviso

1715462 29/07/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH 11TH FLOOR 25 KASTURBA GANDHI MARG NEW DELHI.

AN INDIAN COMPANY

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Used Since :01/05/2007

DELHI

VEHICLES AND PARTS THEREOF



Advertised before Acceptance under section 20(1) Proviso

1715463 29/07/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH 11TH FLOOR 25 KASTURBA GANDHI MARG NEW DELHI.

AN INDIAN COMPANY

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Used Since :01/05/2007

DELHI

VEHICLES AND PARTS THEREOF.



Priority claimed from 22/05/2008 Application No. TO2008C001710 Italy

Advertised before Acceptance under section 20(1) Proviso

1716620 31/07/2008

SELMAT AUTOMOTIVE S.P.A.CON UNICO SOCIO
trading as SELMAT AUTOMOTIVE S.P.A.CON UNICO SOCIO
TORINO -ITALY , CORSO RE UMBERTO 8
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

VEHICLES, LAND VEHICLES APPARATUS AND THEIR PARTS AND
ACCESSORIES.



Advertised before Acceptance under section 20(1) Proviso

1723206 21/08/2008

FAWER AUTOMOTIVE PARTS LIMITED COMPANY,

trading as Manufacturer

No. 245 Shenzhen Street, Changchun Economic & Technical Development Zone,
Changchun, P.R. China

Manufacturers

Limited Company registered under the laws of China

Address for service in India/Agents address:

SELVAM & SELVAM, ADVOCATES

9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

AUTOMOTIVE, INTERIOR DECORATIVE PARTS; DRIVESHAFT, ENGINE ACCESSORIES FOR LAND VEHICLE, SUSPENSION SPRING, AIR BAG, ANTI-THEFT DEVICE, SHOCK ABSORBER, STEERING WHEEL, TORSION BAR, AXLES, TURNING SIGNAL DEVICE LIGHT , BRAKE SEGMENT, FRONT REAR AXLES, ANTI-GLARE DEVICE, HYDRAULIC SYSTEM, TRANSMISSION GEARS, ANTI-SKID DEVICE AND ANTISKID CHAIN, LUGGAGE CARRIERS, TRAILER HITCH, HORN, FUEL TANK CAP, DOORS, WINDOWS, SHOCK ABSORBING SPRINGS FOR VEHICLE; AUTOMOBILE BODY; AUTOMOBILE CHASSIS, COOLING SYSTEM; BALANCING SUSPENSION, MIDDLE SHAFT, CHASSIS SUPPORT, SUSPENSION MODULE OIL, ELECTRIC FUEL, ELECTRIC WATER, COOLING WATER, CLUTCH MASTER, CLUTCH BOOSTER, ELECTRIC FUEL, ELECTRIC, CLUTCH SLAVE PUMP; DIFFERENTIAL LOCK; AIR CHARGE, ENGINE OIL, EGR COOLER, SILICON FAN CLUTCH, REAR AXLE, BRAKE VALVE, MANUAL VALVE, SPRING BRAKE CYLINDER, BRAKE VALVE, HEAT BLOWER, CONTROL DEVICE, BALANCING SUSPENSION BRACKET, BALANCING SUSPENSION SPRING SEAT, SUB-FRAME, CONTROL

ARM, ENGINE BEAM, FRONT FRAME, BRAKE, MANUAL BRAKE, FRONT SLIDING COLUMN WITH STEERING KNUCKLE, FRONT SLIDING COLUMN WITH BRAKE, STEERING KNUCKLE, CHASSIS MODULE, OIL FILTER BRACKET ASSAY, PUSH ROD, STABILIZING BAR, FRONT, SUPPORT SLIDING COLUMN, STATOR, STEP-PROGRESSING MOTOR, ANGLE SENSOR, BRACKET OF STEERING, STEERING GEAR, RING STEERING, REAR COLUMN TRAILER, LOAD SENSOR, RELAY, THROTTLE, EGR, FAST RELEASING, 4-CIRCLE, UNLOADING VALVE AIR TREATMENT UNIT, EVAPORATORS, COOLER, TURBO CHARGER, INLET PIPE, TRANSMISSION DEVICE, AUTOMATIC CLEARANCE ADJUSTING ARM, CAB JOINT, FRONT BRACKET LEFT RIGHT FRONT SPRING, HOOK, AUTOMOBILE CHASSIS, THROTTLE BODY, ROCK ARM REINFORCEMENT, SUPPORT ASSAY FOR FRONT INNER DOOR, EXTERNAL COLUMN EXTENSION, SHOCK ABSORBER BRACKET FOR SPRING, LEFT RIGHT TIMING GEAR, BALL PIN, BRAKE DRUM, DISC, PANEL, CALIPER, CAM EXTENSIONAL BRACKET, INSTRUMENTAL PANEL, ABS, PROPULSION MECHANISM, CLUTCH, TRANSMISSION, GEAR BOX, DRIVING CHAIN, TORQUE CONVERTER, WINDSHIELD AND WIPER, SAFETY BELTS FOR VEHICLE SEAT, BUMPER, BAND FOR WHEEL HUBS, BACK RADAR, HOOD FOR VEHICLE ENGINE, CRANKCASE FOR VEHICLE, OTHER THAN FOR ENGINE, SPOKE CLIP FOR WHEELS, BOTTOM-DUMP UNIT FOR TRUCK, CONNECTING ROD FOR LAND VEHICLE, OTHER THAN PARTS OF MOTOR AND ENGINE, ELEVATING TAILGATE (AM.) [PARTS OF LAND VEHICLES]

SUBJECT TO NO RIGHT OVER THE LETTER "F" EXCEPT AS SUBSTANTIALLY SHOWN IN THE LABEL.



Advertised before Acceptance under section 20(1) Proviso

1726519 28/08/2008

MARUTI SUZUKI INDIA LIMITED

JEEVAN PRAKASH, 11Th FLOOR, 25, KASTURBA GANDHI MARG, NEW DELHI-110001

AN INDIAN COMPANY

Address for service in India/Agents address:

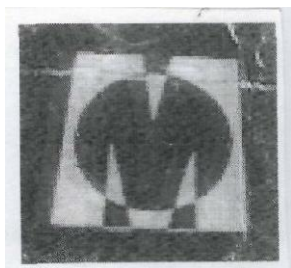
L.S. DAVAR & CO.

5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Used Since :01/07/2007

DELHI

VEHICLES AND PARTS THEREOF.



Advertised before Acceptance under section 20(1) Proviso

1726930 29/08/2008

VINOD NAYYAR

trading as M/S. NAYYAR AUTO AGENCY

1/177, YADAV MOTOR MARKET , PUNJA SARIF , KASHMERE GATE , DELHI -
06

MERCHANTS/MANUFACTURERS

Address for service in India/Agents address:

SAI ASSOCIATES

D-346, GALI NO. 8, JANKALYNA ROAD, NEAR JANKALYAN SCHOOL,
BHAJANPURA DELHI-53

Used Since :01/05/2007

DELHI

PARTS AND FITTING OF MOTOR LAND VEHICLES INCLUDING IN CLASS 12.

DRAKE

Advertised before Acceptance under section 20(1) Proviso

1729978 10/09/2008

M/S.TUBE INVESTMENTS OF INDIA LIMITED,

DARE HOUSE, NO.234, 3RD FLOOR, N.S.C.BOSE ROAD, CHENNAI-600 001,
TAMIL NADU, INDIA

MANUFACTURERS AND MERCHANTS

(AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956)

Address for service in India/Agents address:

MOHAN ASSOCIATES.

CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD,
TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Used Since :01/12/1992

To be associated with:

603671

CHENNAI

CYCLES, COMPONENTS, PARTS AND ACCESSORIES FOR CYCLES



Advertised before Acceptance under section 20(1) Proviso

1730496 11/09/2008

KRONA LIQUATEC LTD

H-27 2ND FLOOR BALI NAGAR NEW DELHI

A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:

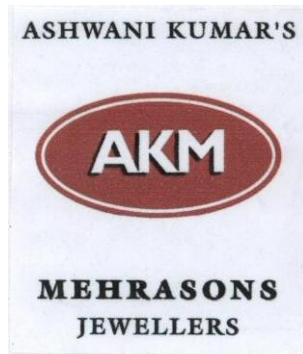
LEGAL SOLUTIONS

F-8 & 9,1ST FLOOR, ANSAL TOWER, OPP. JWALA HERI MARKET, BLOCK A-2,
PASCHIM VIHAR, NEW DELHI-110063.

Used Since :01/04/2003

DELHI

BABY STROLLERS, TRICYCLES ALL IN CLASS 12.



1733967 18/09/2008

ASHWANI KUMAR MEHRA

NAVIN MEHRA

DEEPAK MEHRA

trading as ASHWANI KUMARS MEHRASONS JEWELLERS

G-25 NSOUTH EXTENSION PART-I NEW DELHI

SERVICE PROVIDER

(A PARTNERSHIP FIRM REGISTRED UNDER THE PARTNERSHIP ACT,1932)

Address for service in India/Agents address:

BHARTI REGISTRATION SERVICE.

EC-54, SFS MAYA ENCLAVE, MAYA PURI, NEW DELHI - 110 064.

Used Since :01/04/1968

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.

AUSBRID PLUS

Advertised before Acceptance under section 20(1) Proviso

1735994 24/09/2008

AMSTED RAIL COMPANY, INC.,

trading as AMSTED RAIL COMPANY, INC.,

181 WEST MADISON, SUIT 3200, CHICAGO, IL 60602, U.S.A.

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

ROLLER BEARINGS FOR RAILWAY CARS

FSTAR

Advertised before Acceptance under section 20(1) Proviso

1736976 25/09/2008

HAIMA INVESTMENT GROUP CO.,LTD.

trading as HAIMA INVESTMENT GROUP CO.,LTD.

NO.2, JINNIU ROAD,JINPAN INDUSTRIAL DEVELOPMENT AREA,HAIKOU
CITY, HAINAN PROVINCE,P.R. CHINA

Manufacturers/ Traders / Merchants

(A COMPANY INCORPORATED UNDER THE LAWS OF CHINA)

Address for service in India/Agents address:

SELVAM & SELVAM, ADVOCATES

9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

CARRIERS(LUGGAGE) FOR VEHICLES; CYCLE CARS; AUTOMOBILES;
CHASSIS(VEHICLE);WHEELS(VEHICLE);VEHICLES FOR LOCOMOTION BY
LAND, AIR, WATER OR RAIL; ENGINES FOR LAND VEHICLES; AUTOMOBILE
BODIES; TIRES FOR VEHICLE WHEELS; UPHOLSTERY FOR VEHICLES;
BUMPER(VEHICLE);AXLES FOR VEHICLES; AIR BAGS [SAFETY DEVICES
FOR AUTOMOBILES];SHOCK ABSORBERS FOR AUTOMOBILES; VEHICLE
SEATS; GEAR BOXES FOR LAND VEHICLES; VEHICLE SUSPENSION
SPRINGS;TRANSMISSION SHAFTS FOR LAND VEHICLES;ANTI-THEFT
DEVICES FOR VEHICLES;TRUCKS;BOATS.



Advertised before Acceptance under section 20(1) Proviso

1742620 13/10/2008

DHAMPUR SUGAR MILLS LIMITED

241 OKHLA IND ESTATE PHASE -III, NEW DELHI - 110020.

A COMPANY INCORPORATED UNDER COMPANIES ACT, 1956.

Address for service in India/Agents address:

TRADEMARK JURIS

317, VARDHMAN PLAZA-I, J BLOCK RAJOURI GARDEN, NEW DELHI-110027

Proposed to be Used

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER AND ALL AUTOMOBILES PARTS THERETO.



Advertised before Acceptance under section 20(1) Proviso

1742694 13/10/2008

DHAMPUR SUGAR MILLS LIMITED

241 OKHLA IND ESTATE PHASE -III, NEW DELHI - 110020.

A COMPANY INCORPORATED UNDER COMPANIES ACT, 1956.

Address for service in India/Agents address:

TRADEMARK JURIS

317, VARDHMAN PLAZA-I, J BLOCK RAJOURI GARDEN, NEW DELHI-110027

Proposed to be Used

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER
AND ALL AUTOMOBILES PARTS THERETO.

ADP

Advertised before Acceptance under section 20(1) Proviso

1743356 14/10/2008

GURINDER SINGH

trading as H.T.INTERNATIONAL.

12-C NORTH WEST AVENUE ROAD PUNJABI BAGH NEW DELHI-110026

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :09/05/2005

DELHI

PARTS & FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.

RSRAPSON

Advertised before Acceptance under section 20(1) Proviso

1743359 14/10/2008

SUBHASH KHURANA

ANIL KHURANA

PARDEEP KHURANA

trading as M.R.ENTERPRISES.

256/4 PUNJA SHARIF KASHMERE GATE DELHI-110006.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

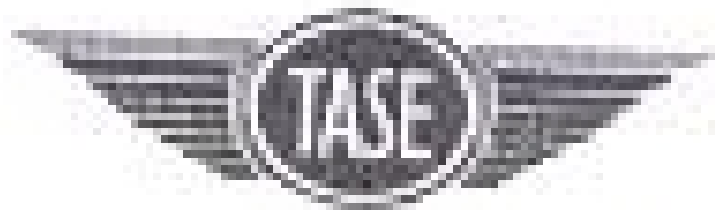
LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :05/08/2005

DELHI

PARTS & FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.



Advertised before Acceptance under section 20(1) Proviso

1745125 20/10/2008

SANKARRAMAN VAIDYANATHAN

NO.3, SAMBASIVAM STREET, T.NAGAR, CHENNAI -600 017, TAMIL NADU,
SOUTH INDIA.

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :11/01/2007

CHENNAI

AIRCRAFT AND ALL OTHER AIRCRAFT COMPONENTS AND SPARES
INCLUDED IN CLASS 12

TVS MAUJA

Advertised before Acceptance under section 20(1) Proviso

1765373 18/12/2008

M/S.SUNDARAM-CLAYTON LTD.,

JAYALAKSHMI ESTATES, 29, (OLD NO. 8), HADDOWS ROAD, CHENNAI - 600
006.

MANUFACTURERS AND MERCHANTS

Proposed to be Used

To be associated with:

1162590

CHENNAI

AUTOMOTIVE, THREE WHEELERS, TWO WHEELERS AND MOTORIZED
VEHICLES VIZ., MOTOR CYCLES, SCOOTERS, MOPEDS, SCOOTERRETTES,
PARTS THEREOF AND FITTINGS THEREOF.

STRIGEAR (word)

Advertised before Acceptance under section 20(1) Proviso

1769241 30/12/2008

STRIDSBERG POWERTRAIN AB

STALLARHOLMSVAGEN 40,SE-124 59 STOCKHOLM, SWEDEN

MANUFACTURERS, MERCHANTS AND DISTRIBUTORS

A CORPOARATION DULY ORGANISED AND EXISTING UNDER THE LAWS
OF SWEDEN

Address for service in India/Agents address:

D. P. AHUJA & CO.

53, SYED AMIR ALI AVENUE, 4TH FLOOR, KOLKATA - 700 019, WEST
BENGAL.

Proposed to be Used

KOLKATA

TRANSMISSION FOR LAND VEHICLES

TATA TRONA

Advertised before Acceptance under section 20(1) Proviso

1770100 01/01/2009

TATA MOTORS LIMITED

trading as TATA MOTORS LIMITED

BOMBAY HOUSE, 24, HOMI MODY STREET, HUTATMA CHOWK , BOMBAY-
400 001.

MANUFACTURERS AND MERCHANT.

A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Agents address:

DE PENNING & DE PENNING.

ALAKNANDA 16, NEPEAN SEA ROAD, MUMBAI - 400 036.

Proposed to be Used

MUMBAI

LAND VEHICLES AND PARTS THEREOF



Advertised before Acceptance under section 20(1) Proviso

1770194 01/01/2009

RAMANLAL RUGHNATHMALJI JAIN

16, DEVEN INDL. ESTATE, I. B. PATEL ROAD, GOREGAON (E), MUMBAI -
400 063.

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

G.S. RIJHWANI & CO.

802, ASHOKA HIND SOC., 15TH ROAD, NR. KHAR GYMKHANA, KHAR (W),
MUMBAI-400 052

Proposed to be Used

MUMBAI

VEHICLES APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER



Advertised before Acceptance under section 20(1) Proviso

1771374 06/01/2009

WAN HAI LINES LTD.

UNIT NO.1A1 AND 1A2, GUNDECHA ONCLAVE, KHERANI ROAD,
SAKINAKA, ANDHERI (E), MUMBAI-400 072.

MANUFACTURERS & TRADERS.

A LIMITED COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 1956

Used Since :28/05/2002

MUMBAI

VEHICLES, APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER,
BARGES, BOATS, CLEATS [NAUTICAL], DAVITS FOR BOATS, FENDERS FOR
SHIPS, FERRY BOATS, FUNNELS FOR SHIPS, HULLS (SHIP), LAUNCHES,
MASTS FOR BOATS, RUDDERS, SCREWS [PROPELLERS] FOR SHIPS, SHIPS
HULLS, SHIPS STEERING GEARS, SHIPS (TIMBERS [FRAMES] FOR), SPARS
FOR SHIPS, STEERING GEARS FOR SHIPS, STERN OARS, TIMBERS [FRAMES]
FOR SHIPS, WATER VEHICLES, WINDOWS FOR VEHICLES, YACHTS



1772185 09/01/2009

ISPAT INDUSTRIES LIMITED

GEETAPURAM, DOLVI-402 107, TALUKA-PEN, DISTRICT RAIGAD

MANUFACTURERS AND MERCHANTS

**AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT,
1956.**

Address for service in India/Agents address:

ASEAN SAARC PATENT & TRADE MARK SERVICES

**VISHWANANAK, 503, I.C.T. RD., OPP. HIND LEVER RESEARCH CENTRE,
CHKALA, ANDHERI, MUMBAI-400 099**

Used Since :01/01/1983

MUMBAI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.

THE NEW GENERATION STEEL

Advertised before Acceptance under section 20(1) Proviso

1772191 09/01/2009

ISPAT INDUSTRIES LIMITED

GEETAPURAM, DOLVI-402 107, TALUKA-PEN, DISTRICT RAIGAD

MANUFACTURERS AND MERCHANTS

AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

ASEAN SAARC PATENT & TRADE MARK SERVICES

VISHWANANAK, 503, I.C.T. RD., OPP. HIND LEVER RESEARCH CENTRE,
CHKALA, ANDHERI, MUMBAI-400 099

Used Since :01/01/1983

MUMBAI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR WATER.



Advertised before Acceptance under section 20(1) Proviso

1773194 12/01/2009

RAVINDER SINGH

trading as HARLEEN TRACTOR & AUTO SPARES

3061/A GALI KALYAN SINGH RAM BAZAR MORI GATE DELHI-06

MERCHANT & MANUFACTURER

Address for service in India/Agents address:

PURI & PURI (ADVOCATES)

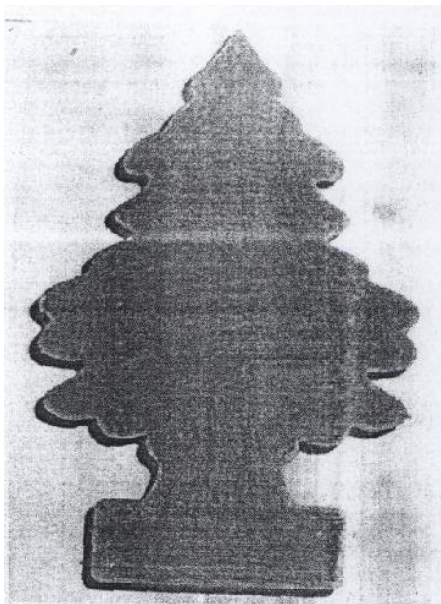
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION)

HAUZ QAZI, DELHI-6

Used Since :20/01/2004

DELHI

AUTOMOBILE PARTS & FITTINGS AND AUTO ACCESSORIES FOR USE IN
MOTOR LAND VEHICLES AS PER CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1781941 05/02/2009

GURMINDER SINGH SAWHNEY

trading as SHAHJI ASSOCIATES

1476/25 NAIWALA KAROL BAGH NEW DELHI

Address for service in India/Agents address:

LOYAL REGISTRATION SERVICES.

210, JOP PLAZA, P-2, SECTOR-18, NOIDA - 201 301, NCR DELHI (INDIA).

Used Since :14/05/2008

DELHI

AUTOMOBILE PARTS, FITTINGS, ACCESSORIES & AUTO PERFUMERY PRODUCTS.

GANGOTRI RUBBER LIMITED

Advertised before Acceptance under section 20(1) Proviso

1782070 05/02/2009

GANGOTRI RUBBER LIMITED

JANDIALI, CHANDIGARH ROAD NEAR KOHARA, LUDHIANA

MANUFACTURER AND MERCHANTS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :29/12/1992

DELHI

TYRES AND TUBES FOR USE IN BICYCLES AND RICKSHAWS.



Advertised before Acceptance under section 20(1) Proviso

1784554 12/02/2009

GOPAL KUMAR LADIA

trading as AUTO GAUGES INSTRUMENTS

PLOT NO.208 KRISHNA NAGAR OPP SE-C25 BALLABHGARH FARIDABAD

MANUFACTURING & TRADING

Address for service in India/Agents address:

RAHUL KUMAR

JUS CUNSIUM A-65, SEC-71, NOIDA U.P-201301

Used Since :01/01/2008

DELHI

AUTOMOBILE COMPONENTS & TRACTOR PARTS, AUTO ELECTRICAL
PARTS, METERS.



Advertised before Acceptance under section 20(1) Proviso

1785501 16/02/2009

RAJEEV AGGARWAL

trading as M/S BHARTI ELECTRONICS

204-205, IIND FLOOR HOLLAND HOUSE JWALA HERI MARKET PASCHIM
VIHAR NEW DELHI

MANUFACTURER & TRADERS

Used Since :01/09/2007

DELHI

AUTO ACCESSORIES SUCH AS-AUTO LIGHT, WIRING KITS, PERFUME,
MUSIC SYSTEM AND THEIR ACCESSORIES.

Mark to be used as substantially shown in the application.



Advertised before Acceptance under section 20(1) Proviso

1786585 17/02/2009

SOHAN JANGID

trading as VIRAT HYDRAULIC

NEAR SHASTRI NAGAR THANA, OPP. RATHI STEEL, I T I ROAD, JODHPUR.
(RAJ).

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

GAUTAM & COMPANY

LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since :01/04/1999

AHMEDABAD

HYDRAULIC TROLLY JACK AND HYDRAULIC APPARATUS USE IN
AUTOMOBILE.

BIGSTONE

1787240 19/02/2009

MR. SURJEET SINGH SAWHNEY

trading as M/S SAWHNEY TYRE HOUSE

SHOP NO-4599,S.P. MUKHERJEE MARG NOVELTY CINEMA DELHI-06

MANUFACTURER &MERCHANT, TRADING

Used Since :01/04/2008

DELHI

TYRES, TUBE, FLAPS, RETREADING MATERIAL, RUBBER GOODS AND
RUBBER ACCESSORIES.

KINGUNCLE

Advertised before Acceptance under section 20(1) Proviso

1787933 20/02/2009

VIPIN MARWAH

trading as MONIKA AUTO SPARES

1575/30 NAIWALA KAROL BAGH DELHI-05

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/04/2006

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND
VEHICLES AND AUTOMOBILES.



Advertised before Acceptance under section 20(1) Proviso

1788054 23/02/2009

KULBIR SINGH

trading as **KULBIR SINGH**

60 NEW RAJA MANDI AGRA U.P.

SERVICES.

Address for service in India/Agents address:

P. K. ARORA

Proposed to be Used

DELHI

**VEHICLES, APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER,
BEING INCLUDED IN CLASS-12.**

SAMUNDRA

Advertised before Acceptance under section 20(1) Proviso

1788535 24/02/2009

SH. VISHAL MITTAL

trading as VEER INDUSTRIES

4070 STREET NO.1 DABA ROAD SHIMLAPURI

MERCHANTS, MANUFACTURERS & TRADERS

Address for service in India/Agents address:

BASSI & ASSOCIATES

4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES,
LUDHIANA-1

Used Since :23/06/2000

DELHI

PARTS & FITTING FOR USE IN CYCLE & AUTO INCLUDING COMPLETE
BICYCLE, TYRES & TUBES.



Advertised before Acceptance under section 20(1) Proviso

1788752 24/02/2009

MUNISH JAIN

ANIL JAIN

AMAR JAIN

trading as ATTAM RATTAN INDUSTRIES

E-424 PHASE-VI FOCAL POINT LUDHAINA-141010

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/08/2002

DELHI

PARTS AND FITTINGS FOR USE IN TWO WHEELERS, THREE WHEELERS
AND MOTOR LAND VEHICLES.

Firstedge

Advertised before Acceptance under section 20(1) Proviso

1788768 24/02/2009

M/S.FIRSTEDGE MARKETING PRIVATE LIMITED

C-3/502 CAPITAL APARTMENTS, VASUNDHARA ENCLAVE, DELHI-110096

Manufacturers and Traders

A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:

SINGH & ASSOCIATES

E-1 LOWER GROUND FLOOR LAJPAT NAGAR-III NEW DELHI

Used Since :04/10/2007

DELHI

AUTOMOTIVES PARTS AND RELATED GOODS AS ALL INCLUDED IN CLASS
12.

SEAROSE STAR

Advertised before Acceptance under section 20(1) Proviso

1789430 25/02/2009

SEAROSE EXIM PVT. LTD.

K-292, PHASE-VIII, FOCAL POINT, LUDHIANA-141010 (PB.)

MERCHANTS & MANUFACTURERS

A COMPANY DULY REGD, UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/1956

DELHI

BICYCLE AND PARTS THEREOF.

ASSOCIATION WITH REGISTERED TRADE MARKS NO. 1703730.

.

RIVON

Advertised before Acceptance under section 20(1) Proviso

1790100 26/02/2009

JAGDISH BAJAJ

trading as ARN SEALING COMPONENTS.

737/1 MAIN ROAD BURARI DELHI-110084

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :10/04/2005

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES AND AUTOMOBILES.

GLP

1790509 27/02/2009

SHRI BHUPINDER PAHWA

trading as PARKER CYCLE INDUSTRIES

PARKER CYCLE C - 79, PHASE V, FOCAL POINT, LUDHIANA, (PUNJAB).

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2005

DELHI

BICYCLES, PARTS AND FITTINGS FOR USE IN AUTOS AND BICYCLES.



1790533 27/02/2009

SHRI DULICHAND

trading as M/S D.S.H. RUBBER PRODUCT

W-72/2 BASTI TAIWALA DERA GALI NO 10 ANAND PARBAT NEW DELHI

MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:

NEGI REGISTRATION SERVICE.

L-2/112, NAG MANDIR ROAD, SHASTRI NAGAR, DELHI-110052

Used Since :04/04/2007

DELHI

OIL SEALS AND RUBBER PARTS.

DHANNO

Advertised before Acceptance under section 20(1) Proviso

1791098 02/03/2009

LIMEX GLOBAL INDUSTRIES LTD

trading as LIMEX GLOBAL INDUSTRIES LTD

52 WAREHOUSE ROAD APAPA LAGOS NIGERIA

.

A COMPANY ORGANIZED UNDER THE LAWS OF NIGERIA

Address for service in India/Agents address:

K & S PARTNERS

B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA

Proposed to be Used

DELHI

AUTOMOBILES AND PARTS AND FITTINGS THEREOF.



Advertised before Acceptance under section 20(1) Proviso

1791327 02/03/2009

S. MANJIT SINGH

trading as B.S. BIRDI & SONS

B-XXII 1253 DASMESH NAGAR ST NO 12/8 LUDHIANA PB

Address for service in India/Agents address:

PURI TRADE MARK CO.

"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA,
GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :07/11/1974

DELHI

MANUFACTURERS & SUPPLIERS OF PARTS, FITTINGS AND ACCESSORIES
FOR USE IN TRACTORS AND MOTOR LAND VEHICLES.

KOZER

1792540 05/03/2009

SH. RAJESH KUMAR

trading as VICKY AUTO SPARES.

1193/6 NAIWALA KAROL BAGH III FLOOR DELHI-05

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/04/2005

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND
VEHICLES INCLUDED AUTO PARTS AND AUTO ACCESSORIES.

HEMIT

1793862 09/03/2009

MANJEET SINGH

trading as HERMIT AUTO INDUSTRIES

K-16 GOVINDPURA EXTENSION GALI NO-6 DELHI

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

THE CALCUTTA TRADE MARK CO.

236, CHANDNI CHOWK, FATEHPURI, POST BOX NO. 1237, DELHI - 110 006,
INDIA.

Proposed to be Used

DELHI

AUTOMOBILE PARTS AND ACCESSORIES FOR USE IN MOTOR LAND
VEHICLES.



1793885 09/03/2009

JIANGSU YADEA TECHNICAL DEVELOPMENT CO., LTD.

trading as JIANGSU YADEA TECHNICAL DEVELOPMENT CO., LTD.

XIANFENG VILLAGE, ZHAQIAO, ANZHEN TOWN, XISHAN DISTRICT, WUXI CITY, JIANGSU PROVINCE, PEOPLES REPUBLIC OF CHINA

MANUFACTURERS AND TRADERS

A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF THE PEOPLE'S REPUBLIC OF CHINA

Address for service in India/Agents address:

MORRIS TRADE MARK CO.

8/3 OLD RAJINDER NAGAR, NEW DELHI-100060.

Proposed to be Used

DELHI

SOLAR COLLECTORS (HEATING); WATER HEATERS (APPARATUS); SOLAR FURNACES; BATH INSTALLATIONS; BATH FITTINGS; HOT WATER HEATING INSTALLATIONS; HOT AIR BATH FITTINGS; WATER PURIFICATION INSTALLATIONS; HEATERS FOR BATHS.

BAGGA LINK

Advertised before Acceptance under section 20(1) Proviso

1793983 09/03/2009

MR. PREM BAGGA

PRAVEEN BAGGA

RAJINDER BAGGA

trading as MR. PREM BAGGA

LINK ROAD KAROL BAGH NEW DLHI

.
Address for service in India/Agents address:

TRADEMARK JURIS

317, VARDHMAN PLAZA-I, J BLOCK RAJOURI GARDEN, NEW DELHI-110027

Used Since :01/01/1952

DELHI

MOTOR CARS; MOTORCYCLES, SCOOTERS, MOTOR COACHES; LORRIES;
CAR-VANS; TRAILERS (VEHICLES); TRACTORS; ELECTRIC VEHICLES;
SPORTS CARS; AUTOMOBILES PARTS; ALL OTHER MOTOR VEHICLES FOR
LAND AND PARTS THEREOF INCLUDED IN CLASS 12.

MKB

1795172 13/03/2009

M/S TRB EXPORTS PVT.LTD.

trading as M/S TRB EXPORTS PVT.LTD.

TRB HOUSE DHANDARI KALAN G.T.ROAD LUDHAINA PB.

MERCHANTS & MANUFACTURERS

A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2005

DELHI

BICYCLES AND PARTS THEREOF, AUTO PARTS AND MOTOR PARTS.

OXIT

1795222 13/03/2009

SHRI AMIT BAJAJ

SMT. VEENA RANI

trading as M/S TIXO INDUSTRIAL CORPORATION

PARTAP NAGAR, STREET NO. 9, LUDHIANA, (PUNJAB).

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2000

DELHI

BICYCLES AND PARTS THEREOF INCLUDING TYRES AND TUBES FOR SALE
IN INDIA AND FOR EXPORT.

CGN

Advertised before Acceptance under section 20(1) Proviso

1795234 13/03/2009

MRS. KANTA DHIR

trading as M/S VARUN SPARES

H.NO.14207 ST NO.7 BHAGWAN NAGAR DHOLEWAL CHOWK LUDHIANA -
141003

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2000

DELHI

PARTS AND FITTINGS FOR USE IN AUTOS, MOTOR LAND VEHICLES AND
TRACTORS.

RE 600

Advertised before Acceptance under section 20(1) Proviso

1795316 13/03/2009

BAJAJ AUTO LIMITED

trading as BAJAJ AUTO LIMITED

NEW NO.6, OLD NO.157, II FLOOR, HABIBULLAH ROAD, T.NAGAR,
CHENNAI-600017, TAMILNADU.

MANUFACTURE AND SALE

AN INDIAN COMPANY, INCORPORATED UNDER THE INDIAN COMPANIES
ACT, 1913

Address for service in India/Agents address:

MOHAN ASSOCIATES.

CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD,
TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Used Since :01/01/1979

CHENNAI

THREE WHEELERS, TWO WHEELERS, GOODS CARRIERS, PASSENGER
CARRIERS, COMMERCIAL VEHICLES, SPARE PARTS THEREOF,
MOTORCYCLES, SCOOTERS, MOTOR VEHICLES, PARTS, FITTINGS AND
COMPONENT THEREFOR



Advertised before Acceptance under section 20(1) Proviso

1795553 16/03/2009

SMT. ANITA AGARWAL

trading as M/S DURGA AUTOMOTIVES

10/1138 IST FLOOR NAIWALA KAROL BAGH NEW DELHI

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

VIPAN JAIN.

T-2475, 2ND FLOOR, SUBHASH NAGAR, OPP. GALI NO. 8, NAIWALA, KAROL BAGH NEW DELHI- 110005.

Used Since :01/04/2007

DELHI

AUTOMOBILES PARTS, FITTINGS AND ACCESSORIES FOR USE IN TWO AND THREE WHEELERS.



1795719 16/03/2009

THE YOKOHAMA RUBBER CO., LTD.

trading as THE YOKOHAMA RUBBER CO., LTD.

36 -11, 5 - CHOME SHINBASHI, MINATO - KU, TOKYO, JAPAN.

MANUFACTURER

A JAPANESE CORPORATION

Address for service in India/Agents address:

REMFY & SAGAR

MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used

DELHI

TIRES FOR AUTOMOBILES.

THIS IS SUBJECT TO ASSOCIATION WITH PENDING REGISTRATION NO.625764



1795973 16/03/2009

SHRI RAKESH KUMAR SEHGAL

MRS. RATTIKA SEHGAL

trading as M/S RATTIKA BIKES

626 INDUSTRIES AREA-B GILL ROAD LUADHIANA-141003

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since : 01/04/2005

DELHI

BICYCLES AND PARTS THEREOF.

*THIS IS CONDITION OF REGISTRATION THAT BOTH LABELS SHALL BE USED
TOGETHER AS ONE TRADEMARK.*

LXR

1795987 16/03/2009

SHRI RAJAN GANDHI

trading as M/S AUTO HOUSE

597/1 NIRMAL NAGAR STRETT NO.10 DUGRI LUDHAINA PB.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2004

DELHI

PARTS AND FITTINGS FOR USE IN AUTO AND MOTOR LAND VEHICLES.



1798565 23/03/2009

AMIT SHARMA

MUNISH SHARMA

trading as UMBRELLA CORPORATION

E-4 FOCAL POINT PHAGWARA ROAD HOSHIARPUR-146001

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2005

DELHI

PARTS AND FITTINGS FOR USE IN THREE WHEELERS AND MOTOR LAND
VEHICLES.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE
EXCLUSIVE USE OF THE WORD CORPORATION AND DEVICE OF UMBRELLA.*

AUTOGENE

Advertised before Acceptance under section 20(1) Proviso

1798584 23/03/2009

PANINI ECOTECH INDIA PVT. LTD.

trading as PANINI ECOTECH INDIA PVT. LTD.

B-23 WAZIR PUR INDUSTRIAL AREA DELHI-110052.

MANUFACTURERS & MERCHANTS

A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:

GENERAL REGISTRATION SERVICE.

A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI- 110 007.

Used Since :01/12/2008

DELHI

PARTS & FITTINGS FOR USE IN AUTOMOBILES.

A stylized, handwritten logo consisting of the letters 'C' and 'W' in a bold, cursive script. The 'C' is on the left and the 'W' is on the right, both rendered in a thick, black, ink-like stroke.

1798981 24/03/2009

TULSI RAM

trading as CAR WORLD

SHOP NO 129-R TIKONA PARK MARKET N.I.T FARIDABAD-121001

MERCHANT

Used Since :14/10/2004

DELHI

CAR SEAR COVER, CAR STEREOS, SOLAR FILMS & FANCY LIGHT.



1799031 24/03/2009

SANDEEP KATHURIA

trading as JAGDAMBA CAR WORLD

SHOP NO. 119-R TIKONA PARK MARKET N.I.T. FARIDABAD-121001

MERCHANT

Used Since :01/01/2009

DELHI

CAR SEAT COVER, CAR STEREOS, SOLAR FILMS & FANCY LIGHT ETC.



Advertised before Acceptance under section 20(1) Proviso

1799327 24/03/2009

SHYAMANAND AUTOMOTIVE MARKETING PRIVATE LIMITED
trading as SHYAMANAND AUTOMOTIVE MARKETING PRIVATE LIMITED
1200/1, KISHAN MARG, BARKAT NAGAR, JAIPUR-302015, RAJASTHAN.
MANUFACTURER AND MERCHANT

Used Since :11/11/2008

AHMEDABAD

GASKET USED IN AUTOMOBILES, AUTOMOTIVE PARTS AND THEIR
FITTINGS INCLUDED IN CLASS 12.

COOLBEAR

Advertised before Acceptance under section 20(1) Proviso

1799338 24/03/2009

GREAT WALL MOTOR COMPANY LIMITED

trading as GREAT WALL MOTOR COMPANY LIMITED

2266 CHAOYANG SOUTH STREET BAODING HEBEI 071000 CHINA

MANUFACTURERS, TRADERS AND SERVICES PROVIDERS

ACHINESE CORPORATION ESTABLISHED UNDER THE LAWS OF THE
PEOPLE'S REPUBLIC OF CHINA

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

CARS: TRUCKS: AUTOMOBILES: ELECTRIC VEHICLES; VANSRVEHICLESL:

SPORTS UTILITY VEHICLES: MOTORS FOR LAND VEHICLES:

AMBULANCES: MOTOR HOMES: CAMPING CARS

HARBO

1799358 24/03/2009

SARBJIT SINGH

trading as WALIA TRADERS

710/11 NIRANKARI ST NO4 MILLER GANJ LUDHIANA

MERCHANTS & MANUFACTURERS.

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2005

DELHI

BICYCLE AND PARTS THEREOF, PARTS AND FITTINGS INCLUDING TYRES
AND TUBES FOR USE IN AUTOS, MOTOR LAND VEHICLES AND TRACTORS.

SKYMARK

1799361 24/03/2009

SHINYANGA EMPORIUM (1978) LIMITED

trading as SHINYANGA EMPORIUM (1978) LIMITED

P.O. BPX 21609 DAR ES SALAAM TANZANIA

MERCHANTS & MANUFACTURERS

A COMPANY DULY REGISTERED UNDER THE LAWS OF TANZANIA.

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Proposed to be Used

DELHI

BICYCLE AND ITS PARTS INCLUDING TYRES AND TUBES FOR EXPORT
ONLY.



Advertised before Acceptance under section 20(1) Proviso

1799516 25/03/2009

SAKAL PAPERS LTD.

595, BUDHAWAR PETH, NEAR SHANIWAR WADA, PUNE -
411002, MAHARASHTRA INDIA.

MANUFACTURERS AND MERCHANTS

LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT,
1956.

Address for service in India/Agents address:

RAHUL EKNATH MARAL.

UNIQUE CONSULTANCY SERVICES FLAT NO.4, CHINTAMANI APT. 507,
KASBA PETH, PUNE - 411 011. MAHARASH

Proposed to be Used

MUMBAI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.



1800670 27/03/2009

TURBO INDUSTRIES PVT.LTD.

trading as TURBO INDUSTRIES PVT.LTD.

SURJIT CINEMA ROAD INDUSTRIAL AREA-C DHANDARI KALAN
LUDHAIAN PB.

MERCHANTS & MANUFACTURERS

A CO. DULY REGD. INCORPORATED IN INDIA UDDER THE PROVISIONS OF
THE COMPANIES ACT, 1956

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2005

DELHI

PARTS AND FITTINGS FOR USE IN AUTOS, MOTOR LAND VEHICLES AND
TRACTORS.

O3

1801076 30/03/2009

DAVINDER GULATI

trading as LLOYD AUTOMOBILES

SECTOR-5 POCKET M-15 DSIDC BAWANA DELHI-56

MANUFACTURE & MERCHANTS

Address for service in India/Agents address:

VIPAN JAIN.

T-2475, 2ND FLOOR, SUBHASH NAGAR, OPP. GALI NO. 8, NAIWALA, KAROL
BAGH NEW DELHI- 110005.

Used Since :01/08/2006

DELHI

AUTOMOBILE PARTS, FITTINGS AND ACCESSORIES.

ARUSHI

1801508 30/03/2009

PANKAJ GIRDHAR

trading as POOJA AUTO'S

1153/8 IIND FLOOR NAIWALA KAROL BAGH NEW DELHI-05

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :05/08/2005

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.

U.S.I.

1801519 30/03/2009

SUDHIR ARORA

trading as HIGH-CHOICE AUTOMOBILES.

R P-77 FLOOR PITAM PURA DELHI-88

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :05/08/2005

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.

BKMAX

1801581 31/03/2009

S.SATBINDER SINGH

trading as B.K.AUTO INDUSTRIES.

5-A/98 VIHNU GARDEN EXTN NEW DELHI-110018

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI TRADE MARK CO.

A/48, YOJNA VIHAR, DELHI - 110 092.

Used Since :01/04/1998

DELHI

PARTS AND FITTING INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.



1801610 31/03/2009

FIT INTERNATIONAL TRADING CO. LTD

trading as FIT INTERNATIONAL TRADING CO. LTD

1011 ROOM ZHONGZHEN MANSION NO-18 QIUTAO ROAD HANGZOU CITY
ZHEJIANG PROVINCE, CHINA

MERCHANTS & MANUFACTURER

A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:

RAHUL RAJPUT.

B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI

BICYCLES; TRICYCLES; HORNS FOR VEHICLE; PEDALS FOR CYCLES; FLY-
WHEELS FOR VEHICLES; BICYCLE CHAINS; SADDLES FOR BICYCLES,
CYCLES OR MOTORCYCLES; FRAME & FORK FOR VEHICLES; FASTENER
FOR VEHICLES;. CRANKS FOR BICYCLE; CYCLES BRAKES; BICYCLE
SPOKES; HUB FOR VEHICLES; BICYCLE STANDS; DERAILLEUR FOR
VEHICLES; BASKETS FOR BICYCLE; BUMPER FOR VEHICLES; BICYCLE
PUMPS; BICYCLE HANDLE BARS; INNER TUBES (ADHESIVE RUBBER
PATCHES FOR REPAIRING-); MUDGUARDS; PUSHCHAIRS; SCOOTER;
BICYCLES FOR CHILDREN; TYRES FOR VEHICLE WHEELS; MOTORCYCLE.

RAISONS

1801638 31/03/2009

DINESH KUMAR SACHDEVA

trading as MAHASHAKTI UDYOG

646 ST NO.2 DAESMSH NAGAR LUDHIANA-141003

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

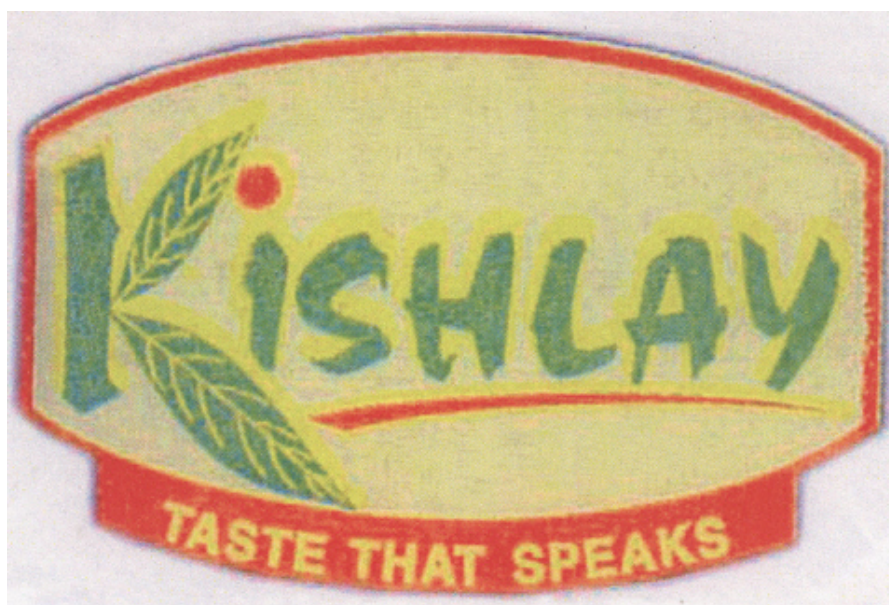
PURI TRADE MARK CO.

"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA,
GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :24/07/2002

DELHI

MANUFACTURERS, SUPPLIERS & EXPORTERS OF COMPLETE BICYCLES,
TRICYCLES, PARTS, FITTINGS AND ACCESSORIES THEREOF (INCLUDING
TIRES & TUBES), MOTOR LAND VEHICLES AND PARTS FOR SALE IN INDIA
& FOR EXPORT INCLUDED IN CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1801766 31/03/2009

KISHLAY FOODS PVT. LTD.

trading as KISHLAY FOODS PVT. LTD.

DEWAN PATTY, FANCY BAZAR, GUWAHATI; ALSO NH-37, SARUSAJAI,
NEAR LOKHRA CHARALI, GUWAHATI - 781 001, ASSAM.

MANUFACTURER AND MERCHANT.

AN INDIAN COMPANY

Address for service in India/Agents address:

TAJ TRADE MARK PVT. LTD.

ANAND VRINDAVAN, SANJAY PLACE, AGRA-02 (U.P.).

Proposed to be Used

KOLKATA

VEHICLES, APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER,
BEING INCLUDED IN CLASS-12

PLATINA

1802616 02/04/2009

BAJAJ AUTO LIMITED

trading as BAJAJ AUTO LIMITED

NEW NO.6, OLD NO.157, II FLOOR, HABIBULLAH ROAD, T.NAGAR,
CHENNAI-600 017.

MANUFACTURE AND SALE OF AUTOMOTIVE VEHICLES AND PARTS
AN INDIAN COMPANY, INCORPORATED UNDER THE INDIAN COMPANIES
ACT,1913,.

Address for service in India/Agents address:

MOHAN ASSOCIATES.

CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD,
TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Used Since :01/04/2006

CHENNAI

TWO WHEELERS, THREE WHEELERS, GOODS CARRIERS, PASSENGER
CARRIERS, COMMERCIAL VEHICLES, SPARE PARTS THEREOF,
MOTORCYCLES, SCOOTERS, MOTOR VEHICLES, PARTS, FITTINGS AND
COMPONENTS THEREFORE

ASSOCIATED WITH 1800808

BLACHROME

Advertised before Acceptance under section 20(1) Proviso

1802904 03/04/2009

BAJAJ AUTO LIMITED

trading as BAJAJ AUTO LIMITED

NEW NO.6, OLD NO.157, II FLOOR, HABIBULLAH ROAD, T.NAGAR,
CHENNAI-600 017.

MANUFACTURE AND SALE OF AUTOMOTIVE VEHICLES AND PARTS
AN INDIAN COMPANY, INCORPORATED UNDER THE INDIAN COMPANIES
ACT,1913,.

Address for service in India/Agents address:

MOHAN ASSOCIATES.

CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD,
TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

AUTOMOBILES, MOTORCYCLES, ENGINES AND PARTS THEREOF



Advertised before Acceptance under section 20(1) Proviso

1803109 06/04/2009

ORGANISING COMMITTEE COMMONWEALTH GAMES DELHI,2010

trading as ORGANISING COMMITTEE COMMONWEALTH GAMES DELHI,2010

INDIAN OLYMPIC BHAWAN, B-29. QUTUB INSTITUTIONAL AREA, NEW
DELHI-110 016

SERVICE PROVIDIING

A SOCIETY REGISTERED AND EXISTING UNDER THE LAWS OF INDIA.

Address for service in India/Agents address:

DUA ASSOCIATES

204-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001.

Used Since :08/03/2009

DELHI

VEHICLES; APPARATUS FOR LOCLMOTION BY LAND, AIR OR WATER.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING
REGISTRATION NO.1491293.*



Advertised before Acceptance under section 20(1) Proviso

1804026 08/04/2009

TUBE INVESTMENTS OF INDIA LTD

trading as TUBE INVESTMENTS OF INDIA LTD

DARE HOUSE 3RD FLOOR, N.S.C. BOSE ROAD, CHENNAI-600 001, TAMIL
NADU, INDIA.

MANUFACTURERS AND MERCHANTS

AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:

MOHAN ASSOCIATES.

CEEBROS BUILDING, D-4, III FLOOR, 11, CENETOPH ROAD, TEYNAMPET,
CHENNAI - 600 018.

Proposed to be Used

CHENNAI

BIKES MOTORISED BICYCLES AND E-BIKES, CYCLES, BICYCLES, PARTS,
FITTINGS, COMPONENTS AND ACCESSORIES FOR ALL TYPES OF VEHICLES
INCLUDED IN CLASS 12

VRINDA

Advertised before Acceptance under section 20(1) Proviso

1804281 09/04/2009

RAMAN ARORA

trading as MAJESTIC AUTO COMPONENTS

PLOT NO 209210 SEC-6 IMT MANESAR GURGAON

MANUFACTURE & MERCHANTS

(AN INDIAN NATIONAL)

Address for service in India/Agents address:

DELHI REGISTRATION SERVICES

52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used

DELHI

AUTO MOBILE PARTS.



Advertised before Acceptance under section 20(1) Proviso

1804328 09/04/2009

ADVIONS INFRA & BASIC AMENITIES LTD

trading as ADVIONS INFRA & BASIC AMENITIES LTD

GROUND FLOOR CAXTON HOUSE 2E JHANDEWALAN EXTN NEW DELHI

MERCHANTS & MANUFACTURERS

(A PUBLIC LIMITED COMPANY)

Address for service in India/Agents address:

GENERAL REGISTRATION SERVICE.

A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI- 110 007.

Used Since :01/11/2008

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER,
PARTS AND FITTINGS FOR USE IN AUTOMOBILES.



1804384 09/04/2009

DAVINDER GULATI

trading as LLOYD AUTOMOBILES

SECTOR-5 POCKET M-15 DSIDC BAWANA DELHI-56

MANUFACTURE & MERCHANTS

Address for service in India/Agents address:

VIPAN JAIN.

T-2475, 2ND FLOOR, SUBHASH NAGAR, OPP. GALI NO. 8, NAIWALA, KAROL BAGH NEW DELHI- 110005.

Used Since :01/04/2006

DELHI

AUTOMOBILE PARTS, FITTINGS AND ACCESSORIES.

SINGH IS KING

Advertised before Acceptance under section 20(1) Proviso

1804409 09/04/2009

BALBIR SINGH UPPAL.

trading as BALBIR SINGH UPPAL.

CHANDIGARH LUDHIANA NATIONAL HIHWAY KHAMANON 140801

MERCHANTS MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/07/2008

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.

WEATHER WORLD

Advertised before Acceptance under section 20(1) Proviso

1804805 09/04/2009

AMIT MIDHA

trading as AMIT MIDHA

355 1ST FLOOR DOUBLE STORY NEW RAJENDER NAGAR NEW DELHI

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/04/2005

DELHI

PARTS AND FITTINGS INCLUDING IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.

THE APPLICANT HAS NO EXCLUSIVE RIGHT OVER THE WORD WORLD.

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BLACKLION

Advertised before Acceptance under section 20(1) Proviso

1804946 13/04/2009

SHANDONG JINYU TYRE CO. LTD.

trading as SHANDONG JINYU TYRE CO. LTD.

NO.260, QINGKEN ROAD, DAWANG, GUANGRAO, SHANDONG, CHINA.

MANUFACTURER AND MERCHANT.

A COMPANY REGISTER IN INDIA

Address for service in India/Agents address:

ADITYA & ASSOCIATES.

405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES, MUMBAI-400 002.

Proposed to be Used

MUMBAI

INNER TUBES FOR PNEUMATIC TIRES [TIRES]; TIRES FOR VEHICLE WHEELS; TREADS FOR VEHICLE [TRACTOR TYPE]; AUTOMOBILE TIRES [TIRES [TIRES]; CASINGS FOR PNEUMATIC TIRES; PNEUMATIC TIRES; BICYCLES; TIRES, SOLID FOR VEHICLE WHEELS.

OTOMOTO

Advertised before Acceptance under section 20(1) Proviso

1804947 13/04/2009

SHANDONG JINYU TYRE CO. LTD.

trading as SHANDONG JINYU TYRE CO. LTD.

NO.260, QINGKEN ROAD, DAWANG, GUANGRAO, SHANDONG, CHINA.

MANUFACTURER AND MERCHANT.

A COMPANY REGISTER IN INDIA

Address for service in India/Agents address:

ADITYA & ASSOCIATES.

405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES, MUMBAI-400 002.

Proposed to be Used

MUMBAI

INNER TUBES FOR PNEUMATIC TIRES [TIRES];TIRES FOR VEHICLE WHEELS; TRADE FOR VEHICLES [TRACTOR TYPE];AUTOMOBILE TIRES [TIRES];CASINGS FOR PNEUMATIC TIRES; PNEUMATIC TIRES; BICYCLES; TIRES, SOLID, FOR VEHICLE WHEELS.

GROTEK

Advertised before Acceptance under section 20(1) Proviso

1805383 13/04/2009

KAMLESH ARYA

trading as GROTEK INDUSTRIES

G-82/B GALI NO.22 RAJA PURI UTTAM NAGAR NEW DELHI

MANUFACTURER & MERCHANT

Address for service in India/Agents address:

MEHRA TRADE MARK CO.

165-E, KAMLA NAGAR, DELHI-7

Used Since :12/02/1994

DELHI

MANUFACTURER & DEALER OF ALL KINDS TRANSMISSION GEAR SHAFT,
TIERODEND, CLUTCH PLAT, CLUTCH FACING, BREAK SHOE, OIL SEALS,
ENGINE MOUNTING, BREAK LINNING, AUTO MOBILE BEARING,
EARTHMOVER AND AUTO MOBILES PARTS & ACCESSORIES ALL
INCLUDED IN CLASS -12

NIKAKI

1805696 13/04/2009

PARVINDER SINGH

trading as PARVINDER SINGH

17-E PS JAIN MOTOR MKT KASHMERE GATE

MERCHANTS/MANUFACTURERS

Address for service in India/Agents address:

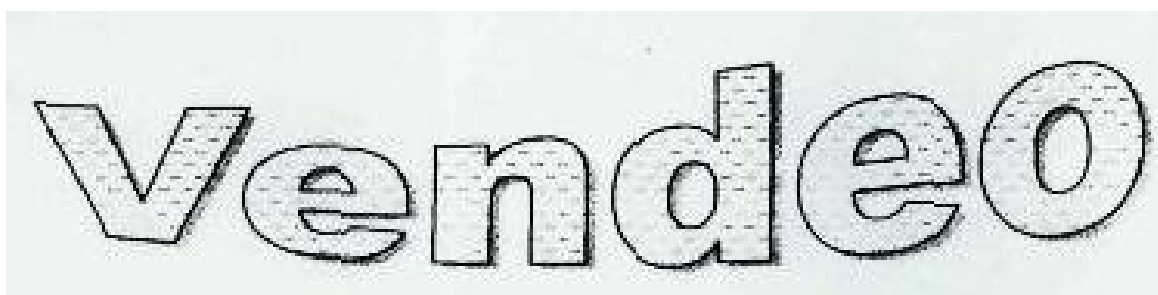
SAI ASSOCIATES

D-346, GALI NO. 8, JANKALYNA ROAD, NEAR JANKALYAN SCHOOL,
BHAJANPURA DELHI-53

Used Since :01/05/2007

DELHI

PARTS AND FITTING OF MOTOR LAND VEHICLES INCLUDING IN CLASS 12.



1805698 13/04/2009

TEJINDER PAL SINGH

KULDEEP SINGH

trading as GURSONS SPARES

A/17 GALI NO 4 ANAND PARBAT INDUSTRIAL AREA

MERCHANTS / MANUFACTURERS

Address for service in India/Agents address:

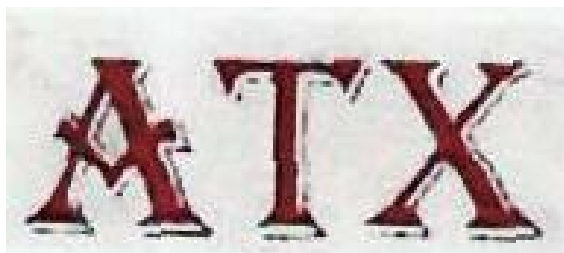
SAI ASSOCIATES

D-346, GALI NO. 8, JANKALYNA ROAD, NEAR JANKALYAN SCHOOL,
BHAJANPURA DELHI-53

Used Since :10/12/2008

DELHI

PARTS AND FITTING OF MOTOR LAND VEHICLES AND INCLUDING IN
CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1805700 13/04/2009

LITESH GUPTA

trading as PARKASH AUTOMOTIVE

1540 /29 NAIWALA KOROL BAGH NEW DELHI-110005

MERCHANTS/MANUFACTURERS

Address for service in India/Agents address:

SAI ASSOCIATES

D-346, GALI NO. 8, JANKALYNA ROAD, NEAR JANKALYAN SCHOOL,
BHAJANPURA DELHI-53

Used Since :11/12/2008

DELHI

PARTS AND FITTINGS MOTOR LAND CEHICLES IN CLASS 12.



1805962 14/04/2009

LALIT ARORA

trading as ALTECH ENTERPRISES

C-301 SFS FLATS SHEIKH SARAI NEW DELHI-110017.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/04/2005

DELHI

PARTS FITTING AND ACCESSORIES FOR USE IN AUTOMOBILES AND
OTHER LAND VEHICLES INCLUDING TWO-WHEELERS, THREE WHEELERS
AND FOUR-WHEELERS ALL BEING GOODS INCLUDED IN CLASS 12.

KING CROSS

Advertised before Acceptance under section 20(1) Proviso

1806135 14/04/2009

AMAN BANSAL

AMIT BANSAL

trading as AMAN INTERNATIONAL

822 JAIN COLONY MOTI NAGAR SHERPUR LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2006

DELHI

BICYCLES AND PARTS THEREOF

HARGUN

1806138 14/04/2009

SIMRAT SINGH

trading as HARGUN INDUSTRIES

GOBINDPURA MARKET GILL ROAD LUDHIANA

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2006

DELHI

BICYCLES AND PARTS THEREOF

LITTLE STAR

Advertised before Acceptance under section 20(1) Proviso

1806149 14/04/2009

MANMEET SINGH

trading as MEHAK BIKES (INDIA)

NEAL LAL BAHADUR SHASTRI SCHOOL DHURI LINE NANAK PURI

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2006

DELHI

BICYCLES AND PARTS THEREOF INCLUDING TYRES AND TUBES.

VENZO

Advertised before Acceptance under section 20(1) Proviso

1806293 14/04/2009

MULAKH RAJ

trading as M.R.INDUSTRIES

336/6 KAMAL MOTAR MARKET PUNJA SHARIF, KASHMERE GATE, DELHI-110006.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

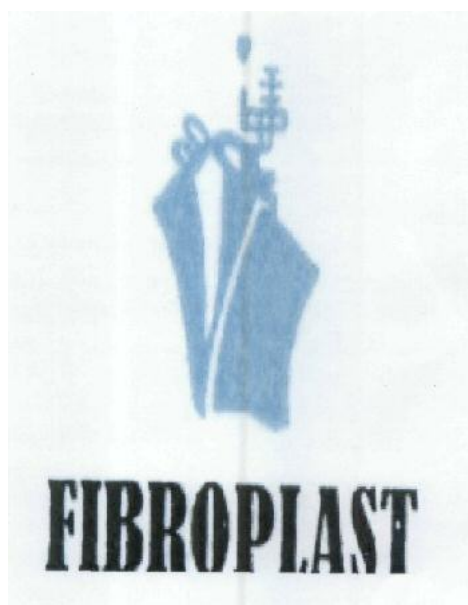
LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :10/04/1971

DELHI

PARTS AND FITTING INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.



Advertised before Acceptance under section 20(1) Proviso

1806892 15/04/2009

HARISH C NARULA

S-130 GREATER KAILASH PART-I NEW DELHI

MANUFACTURER & TRADER

Address for service in India/Agents address:

RIJU RAJ JAMWAL (ADV.)

80 LAWYER'S CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001

Proposed to be Used

DELHI

MANUFACTURING, & TRADING OF WATER CRAFTS/BOATS MARINE PRODUCTS AND SOLUTIONS OR OTHERWISE INCLUDING TRADING IN MARINE PRODUCTS FOR PURPOSE OF SUCH BUSINESS AND OTHERWISE PROVIDING FACILITIES FOR THE SAME AND ALL RELATED ACTIVITIES OF MANUFACTURING & TRADING INCLUDED IN CLASS 12.

KISBEE

Priority claimed from 23/01/2009 Application No. 09/3624248 France

1806957 15/04/2009

PEUGEOT MOTOCYCLES

trading as PEUGEOT MOTOCYCLES

103, RUE DU 17 NOVEMBRE, 25350 MANDEURE, FRANCE

MANUFACTURERS AND MERCHANTS

A FRENCH COMPANY

Address for service in India/Agents address:

DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

TWO WHEELED MOTORIZED VEHICLES, MOPEDS, SCOOTERS

MOMSTAR

Advertised before Acceptance under section 20(1) Proviso

1807633 16/04/2009

GURMEET SINGH

trading as MOMSTAR BIKES

NEAR LAL BAHADUR SHASTRI SCHOOL NANKPURI LUDHIANA-141003

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2006

DELHI

BICYCLES AND PARTS THEREOF INCLUDING TYRES AND TUBES.

GAPSY BIKES

Advertised before Acceptance under section 20(1) Proviso

1808482 18/04/2009

GAURAV KATARIA

trading as BRIGHT WAY IMPEX

B-XVI-52 G.T.ROAD MILLER GANJ NEAR RAMGARH GURDWARA

LUDHIANA-141003

MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:

PURI TRADE MARK CO.

"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA,
GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/04/2009

DELHI

MANUFACTURERS, SUPPLIERS & EXPORTERS OF COMPLETE BICYCLES,
TRICYCLES, RICKSHAWs, PARTS, FITTINGS AND ACCESSORIES THEREOF
(INCLUDING TIRES & TUBES), MOTOR LAND VEHICLES AND PARTS FOR
SALE IN INDIA & FOR EXPORT INCLUDED IN CLASS 12.

BLUE STONE

Advertised before Acceptance under section 20(1) Proviso

1808502 18/04/2009

RAHMAN INDUSTRIES LTD.

trading as RAHMAN INDUSTRIES LTD.

184/167, WAZIDPUR, JAJMAU, KANPUR, UP

MANUFACTURERS, MERCHANTS & EXPORTERS

AN INDIAN COMPANY DULY INCORPORATED UNDER THE COMPANIES
ACT, 1956

Address for service in India/Agents address:

VERMAJI & COMPANY

111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used

DELHI

UPHOLSTERY FOR VEHICLES INCLUDED IN CLASS-12.



Advertised before Acceptance under section 20(1) Proviso

1808799 21/04/2009

AVON CYCLES LIMITED

G. T. ROAD, LUDHIANA.141003

MANUFACTURERS , MERCHANTS AND EXPORTERS

A PUBLIC LIMITED COMPANY INCORPORATED UNDER THE COMPANIES
ACT.

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Used Since :13/02/2006

DELHI

CYCLES OF VARIOUS MODELS, BICYCLES, CYCLE RICKSHAWS, SCOOTER,
MOPEDS, ELECTRONIC BIKE AND ELECTRONIC SCOOTER, CYCLE
ACCESSORIES AND CYCLE PARTS INCLUDED IN CLASS 12.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING
REGISTRATION NO.1168847,1293967.*

Advertised before Acceptance under section 20(1) Proviso

1808802 21/04/2009

AVON CYCLES LIMITED

G. T. ROAD, LUDHIANA.141003

MANUFACTURERS , MERCHANTS AND EXPORTERS

A PUBLIC LIMITED COMPANY INCORPORATED UNDER THE COMPANIES
ACT.

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Used Since :08/12/2008

DELHI

VARIOUS MODELS, BICYCLES, CYCLE RICKSHAWS, SCOOTER, MOPEDS,
ELECTRONIC BIKE AND ELECTRONIC SCOOTER, CYCLE ACCESSORIES AND
CYCLE PARTS INCLUDED IN CLASS 12.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING
REGISTRATION NO.1262109*



Advertised before Acceptance under section 20(1) Proviso

1808809 21/04/2009

AVON CYCLES LIMITED

G. T. ROAD, LUDHIANA.141003

MANUFACTURERS , MERCHANTS AND EXPORTERS

A PUBLIC LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Used Since :31/03/2007

DELHI

IN RESPECT OF CYCLES OF VARIOUS MODELS, BICYCLES, CYCLE RICKSHAWS, SCOOTER, MOPEDS, ELECTRONIC BIKE AND ELECTRONIC SCOOTER, CYCLE ACCESSORIES AND CYCLE PARTS INCLUDED IN CLASS 12.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION. 1050371,1050372,1256832.

GABA

Advertised before Acceptance under section 20(1) Proviso

1808864 21/04/2009

MUNISH GABA

trading as GABA AUTO SALES.

T-2421 SUBHAS MOHALA GURU NANAK MARKET

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/04/2005

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS 12 FOR USE IN MOTOR LAND VEHICLES.

Mahindra 4X4 Track Experience

Advertised before Acceptance under section 20(1) Proviso

1809193 21/04/2009

MAHINDRA AND MAHINDRA LIMITED

GATEWAY BUILDING, APOLLO BUNDER, MUMBAI - 400 001.

MANUFACTURERS ANDMERCHANTS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913.

Address for service in India/Agents address:

TAS & CO.

1 & 2/19, GANGA, SWASTIK PARK, V.N. PURAV MARG, CHEMBUR, MUMBAI -
400 071.

Proposed to be Used

MUMBAI

ALL TERRAIN VECHILES AND THEIR PARTS; ARTIFICIALLY CREATED
TRACKS FOR VECHILES INCLUDED IN CLASS 12.

NUTAT

Advertised before Acceptance under section 20(1) Proviso

1810665 23/04/2009

PANKAJ JAIN

trading as MAHAVIRAUTO CENTRE.

12/117 1ST FLOOR NAIWALA KAROL BAGH DELHI-110005

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :10/04/2005

DELHI

PARTS FITTINGS AND ACCESSORIES FOR USE IN AUTOMOBILES AND OTHER LAND VEHICLES INCLUDING TWO-WHEELERS, THREE-WHEELERS AND FOUR-WHEELERS ALL BEING GOODS INCLUDED IN CLASS 12.



Advertised before Acceptance under section 20(1) Proviso

1810785 23/04/2009

M/S.GITI TIRE PTE. LTD.,

trading as M/S.GITI TIRE PTE. LTD.,

NO.9, OXLEY RISE # 01-02. THE OXLEY, SINGAPORE - 238697, SINGAPORE.

MANUFACTURERS & MERCHANTS

(A SINGAPORE COMPANY)

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

TIRES.



1810911 24/04/2009

GAUTAM JAIN

trading as GAUTAM JAIN

C-5 MAHARANI BAGH NEW DELHI

.

Used Since :01/01/1972

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.

HAOJUE

Advertised before Acceptance under section 20(1) Proviso

1810933 24/04/2009

M/S.JIANGMEN DACHANGJIANG GROUP CO. LTD.,
NO. 5 JIANDABEI RD, JIANGMEN CITY GUANGDONG PROVINCE, P.R. CHINA
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

JOHN MATHEW & ASSOCIATES.

S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018
KERALA

Used Since :23/09/1997

CHENNAI

MOTORCYCLES



Advertised before Acceptance under section 20(1) Proviso

1810948 24/04/2009

G.G. TYRES & TUBES PVT. LTD.,

trading as G.G. TYRES & TUBES PVT. LTD.,

S Y NO. 1356, NANDIGAON (V),509 223, KOTHUR (M), DISTRICT - MAHABOOB
NAGAR, A.P., INDIA.

SERVICE PROVIDER

A REGISTERED INDIAN COMPANY INCORPORATED UNDER INDIAN
COMPANIES ACT, 1956

Address for service in India/Agents address:

SHILPA GUPTA, ADVOCATE

ANTOP HILL WARE HOUSING CO.LTD.,UNIT NO.C-310,V.I.T.COLLEGE
ROAD,WADALA (E),MUMBAI 400 037,INDIA.

Used Since :30/03/2009

CHENNAI

AUTOMOTIVE INNER TUBES, AUTOMOTIVE PARTS AND FITTING
INCLUDED IN CLASS 12

OPTIDRIVE

Advertised before Acceptance under section 20(1) Proviso

1811251 24/04/2009

WABCO IP HOLDINGS LLC

trading as WABCO IP HOLDINGS LLC

ONE CENTENNIAL AVENUE PO BOX 6820 PISCATAWAY NEW JERSEY 08855-6820 USA

MANUFACTURERS AND MERCHANTS

A DELAWARE LIMITED LIABILITY COMPANY

Address for service in India/Agents address:

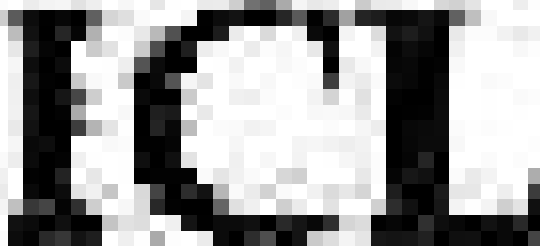
DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

MODULAR AUTOMATED MANUAL TRANSMISSION SYSTEM FOR
COMMERCIAL VEHICLES



1811562 27/04/2009

TWENTY FIRST CENTURY DISTRIBUTORS PVT. LTD.

trading as TWENTY FIRST CENTURY DISTRIBUTORS PVT. LTD.

OPP. TEHSIL BAHERA ROAD, PATIALA-1. (PB).

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2006

DELHI

PARTS AND FITTINGS FOR USE IN AUTOS, MOTOR LAND VEHICLES &
TRACTORS.



1811563 27/04/2009

S.KULWINDER SINGH

trading as KOHINOOR PRODUCTS

157-C GURU AMAR DASS COLONY GIASPURA DABA ROAD , LUDHIANA-
141003(PB)

MERCHANTS & MANUFACTURER

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2003

DELHI

PARTS AND FITTINGS FOR USE IN AUTOS AND MOTOR LAND VEHICLES.

GYATK

Advertised before Acceptance under section 20(1) Proviso

1811634 27/04/2009

GYATK RVCR APPARATUS PRIVATE LIMITED

trading as GYATK RVCR APPARATUS PRIVATE LIMITED

44/460, PRASANTH, JUNIOR JANATHA ROAD, P.O., KOCHI 682019, KERALA

MANUFACTURERS, MARKETERS, TRADERS

A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:

ATHREYA ASSOCIATES

3E1, COURT CHAMBERS, 35, NEW MARINE LINES ROAD, MUMBAI - 400 020

Used Since :20/11/2007

CHENNAI

MOTORS AND ENGINES FOR LANDS, AIR AND WATER VEHICLES

INCLUDED IN CLASS 12

The image shows the letters 'AKL' in a bold, three-dimensional, blocky font. The letters are white with a thick black outline and a stippled or shaded texture, giving them a 3D appearance. They are arranged horizontally and slightly angled.

1811667 27/04/2009

SUDHIR GARG

trading as SUDHIR GARG

B-151 RAMPURI OPP SURYA NAGAR GHAZIABAD UP

MERCHANT / MANUFACTURER.

Address for service in India/Agents address:

SAI ASSOCIATES

D-346, GALI NO. 8, JANKALYNA ROAD, NEAR JANKALYAN SCHOOL,
BHAJANPURA DELHI-53

Used Since :19/06/2008

DELHI

PARTS & FITTING OF MOTOR LAND VEHICLES IN CLASS -12.

LCRI

Advertised before Acceptance under section 20(1) Proviso

1812073 28/04/2009

MADAN MOHAN SINGH

RAVINDER SINGH

NARENDER SINGH

ANIL SINGH

trading as LION CYCLE & RICKSHAW INDUSTRY

E-10 IND AREA-I B.S. ROAD NO.3 GHAZIABAD UP

.

Address for service in India/Agents address:

SUSHANT M. SINGH & ASSOCIATES

5/25 WEST PATEL NAGAR NEW DELHI-110008

Used Since :01/01/1972

DELHI

MUGUARD, CHAIN COVERS AND PARTS THERE OF FOR CYCLE
RIKSHAWS INCLUDED IN CLASS 12.

JUKE

Advertised before Acceptance under section 20(1) Proviso

1812907 29/04/2009

NISSAN JIDOSHA KABUSHIKI KAISHA

trading as NISSAN MOTOR CO. LTD.

NO. 2 TAKARACHO KANAGAWA-KU YOKOHAMA SHI KANAGAWA-KEN
JAPAN

SERVICE

A CORPORATION OF JAPAN, ORGANIZED AND EXISTING UNDER THE LAWS
OF JAPAN.

Address for service in India/Agents address:

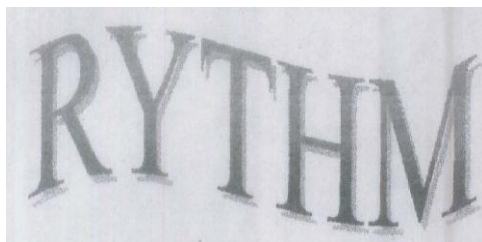
KOCHHAR & CO

TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF
COURSE ROAD, GURGOAN-122002.

Proposed to be Used

DELHI

AUTOMOBILES, WAGONS, TRUCKS, VANS, SPORT UTILITY VEHICLES,
BUSES, RECREATIONAL VEHICLES (RV), SPORTS CARS, RACING CARS,
LORRIES, FORK LIFT TRUCKS AND TOWING TRACTORS [TRACTORS], AND
STRUCTURAL PARTS AND FITTINGS THEREFORE, TRACTORS, ANTI-THEFT
ALARMS FOR VEHICLES, ADHESIVE RUBBER PATCHES FOR REPAIRING
TUBES OR TIRES.



1813495 01/05/2009

RAJEEV GARG

trading as BENZ MEC FAB

16/7 RATTAN VIHAR KARARI MORE NANGLOI DELHI-
MERCHANTS/MANUFACTURERS

Address for service in India/Agents address:

SAI ASSOCIATES

D-346, GALI NO. 8, JANKALYNA ROAD, NEAR JANKALYAN SCHOOL,
BHAJANPURA DELHI-53

Used Since :01/05/2007

DELHI

PARTS AND FITTING OF MOTOR LAND VEHICLES INCLUDING IN CLASS 12

AMIRA

1813560 01/05/2009

AMIRA FOODS (INDIA) LTD.

54, PRAKRITI MARG, SULTANPUR FARMS, MEHRAULI, NEW DELHI -110 030.

MANUFACTURERS & MERCHANTS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:

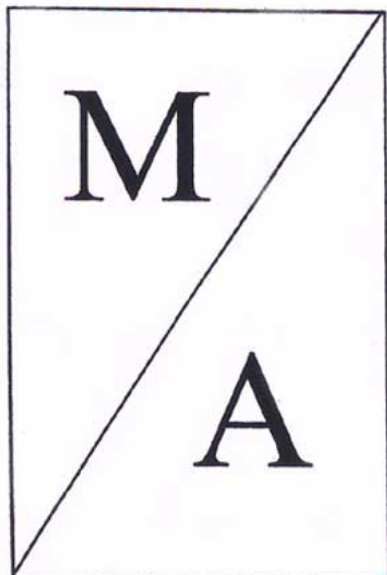
DELHI REGISTRATION SERVICES

52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND AIR OR WATER.



Advertised before Acceptance under section 20(1) Proviso

1813637 01/05/2009

MR. ISHWARLAL BALDEV DAS PANCHAL

MR. ISHWARLAL BALDEV DAS PANCHAL

MR. RAKESH BHAI ISHWARLAL PANCHAL

DILIP BHAI ISHWARLAL PANCHAL

trading as M/S. MECHANICAL AUTOMOBILE WORKS

182/A/11, ASHOKPURA, NEAR DUDHESHAVAR POLICE CHOWKY,
DUDHESHAVAR ROAD, AHMEDABAD - 380 004

MANUFACTURING AND MERCHANTS

Address for service in India/Agents address:

CHIRAG A. SHAH, ADVOCATE.

401, ANUSHREE BLDG., NR. BANK OF BARODA, USMANPURA, AHMEDABAD-
380 013.

Used Since : 01/12/1962

AHMEDABAD

PARTS INCLUDED IN CLASS 12.

ADITYA

1813890 04/05/2009

ADITYA CYCLES PVT. LTD.

trading as ADITYA CYCLES PVT. LTD.

E-405 PHASE-VI FOCAL POINT LUDHIANA PB

MERCHANTS & MANUFACTURERS

A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/1994

DELHI

BICYCLES & PARTS THEREOF.



1813902 04/05/2009

KARTAR AGRO INDUSTRIES (P) LTD.

AMLOH ROAD, BHADSON, DISTRICT PATIALA (PB.)

MANUFACTURERS & MERCHANTS

A COMPANY DULY REGD. & INCORPORATED IN INDIA UNDER THE
COMPANIES ACT, 1956

Address for service in India/Agents address:

PURI TRADE MARK CO.

"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA,
GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/01/1971

DELHI

12, VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER
INCLUDING TRACTORS, MOTOR VEHICLES, AUTO RICKSHAWS, PARTS,
FITTINGS AND ACCESSORIES THEREOF.

JKP

1814208 04/05/2009

FENNER (INDIA) LIMITED

trading as FENNER (INDIA) LIMITED

P.B. NO. 117, 3, MADURAI - MELLAKKAL ROAD, KOCHADAI, MADURAI - 625
001, TAMIL NADU, INDIA.

MANUFACTURERS AND MERCHANTS

AN INDIAN COMPANY

Address for service in India/Agents address:

KOCHHAR & CO

SUITE NO - 503, FIFTH FLOOR, SIGMA WING, RAHEJA TOWERS, 177 ANNA
SALAI, CHENNAI - 600 002 .

Proposed to be Used

CHENNAI

VEHICLES, APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER



JK Pioneer

1814212 04/05/2009

FENNER (INDIA) LIMITED

trading as FENNER (INDIA) LIMITED

P.B. NO. 117, 3, MADURAI - MELLAKKAL ROAD, KOCHADAI, MADURAI - 625
001, TAMIL NADU, INDIA.

MANUFACTURERS AND MERCHANTS

AN INDIAN COMPANY

Address for service in India/Agents address:

KOCHHAR & CO

SUITE NO - 503, FIFTH FLOOR, SIGMA WING, RAHEJA TOWERS, 177 ANNA
SALAI, CHENNAI - 600 002 .

Proposed to be Used

CHENNAI

VEHICLES, APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER



1814216 04/05/2009

FENNER (INDIA) LIMITED

trading as FENNER (INDIA) LIMITED

P.B. NO. 117, 3, MADURAI - MELLAKKAL ROAD, KOCHADAI, MADURAI - 625
001, TAMIL NADU, INDIA.

MANUFACTURERS AND MERCHANTS

AN INDIAN COMPANY

Address for service in India/Agents address:

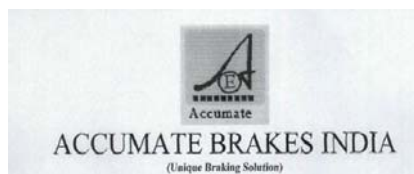
KOCHHAR & CO

SUITE NO - 503, FIFTH FLOOR, SIGMA WING, RAHEJA TOWERS, 177 ANNA
SALAI, CHENNAI - 600 002 .

Proposed to be Used

CHENNAI

VEHICLES, APPARATUS FOR LOCOMATION BY LAND, AIR OR WATER



Advertised before Acceptance under section 20(1) Proviso

1814512 05/05/2009

DAVINDER SINGH

KULDEEP SINGH

trading as ACCUMATE BRAKES INDIA

B-11 GALI NO 7 UPPER GROUND FLOOR ANAND PARBAT INDUSTRIAL
AREA NEW DELHI

MANUFACTURING & TRADING

Address for service in India/Agents address:

BALAJI REGISTRATION CO

E-617 STREET NO.11 & 12 WEST VINOD NAGAR I.P. EXTN NEW DELHI

Used Since :15/04/2009

DELHI

AUTO PARTS.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE
EXCLUSIVE USE OF THE WORD E AND DESCRIPTIVE MATTER.*

HARJEET INTER

Advertised before Acceptance under section 20(1) Proviso

1814670 05/05/2009

S.INDERJEET SINGH

trading as HARJEET INTERNATIONAL

1422 ST NO.31 NAGAR LUDHAIAN-141003

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

PURI TRADE MARK CO.

"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA,
GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/04/0209

DELHI

MANUFACTURERS, SUPPLIERS & EXPORTERS OF PARTS, FITTINGS AND
ACCESSORIES FOR USE IN MOTORLAND VEHICLES AND BICYCLES
INCLUDING NUTS, BOLTS, STUDS, RIVETS, WASHERS (EXCEPT TIRES &
TUBES) INCLUDED IN CLASS 12.

RHV

Advertised before Acceptance under section 20(1) Proviso

1814731 05/05/2009

RAJ KUMAR KAUSHIK

trading as VASU AUTO ENTERPRISES

K-21/38 GALI NO.9 WEST GHOND SDELHI-53

MERCHANTS & MANUFACTURER

Address for service in India/Agents address:

SUNRISE TRADE MARKS CO.

NANDD GRAM ROAD OPP: SHRI HARI MANDIR, 882, GALI NO.10, SEWA
NAGAR, GHAZIABAD-201001 (U.P.)

Used Since :01/04/1985

DELHI

UNIVERSHAL JOINT CROSS, CROSS GOLI, AUTO PARTS AND FITTINGS IN
CLASS-12.



1814874 05/05/2009

CHRISTINA JOHNSON

trading as BLUE OCEAN IMPEX

237, DD VYAPAR BHAVAN, KADAVANTHRA, KOCHI - 682 020, KERALA,
INDIA.

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

GUDWILL & GOODWILL.

41/785, "SWATHI" C.P. UMMER ROAD, COCHIN - 35, KERALA.

Used Since :01/05/2009

CHENNAI

FISHING BOAT SPARES AND FISH TACKLING PRODUCTS BEING INCLUDED
IN CLASS 12.

SALBO To Be Association With Application no.685203

1815342 06/05/2009

JAGDISH SALUJA,

trading as SALBO INDUSTRIES,

898/11, TILAK GALI, KASHMERE GATE, DELHI - 110 006.

MANUFACTURERS AND TRADERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/09/1995

DELHI

PARTS AND FITTINGS INCLUDED IN CLASS12 FOR USE IN MOTOR LAND
VEHICLES.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING
REGISTRATION NO.685203*

DIG

Advertised before Acceptance under section 20(1) Proviso

1815438 06/05/2009

NISSAN JIDOSHA KABUSHIKI KAISHA

trading as NISSAN MOTOR CO. LTD.

NO. 2 TAKARACHO KANAGAWA-KU YOKOHAMA SHI KANAGAWA-KEN
JAPAN

SERVICE

A CORPORATION OF JAPAN, ORGANIZED AND EXISTING UNDER THE LAWS
OF JAPAN.

Address for service in India/Agents address:

KOCHHAR & CO

TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF
COURSE ROAD, GURGOAN-122002.

Proposed to be Used

DELHI

AUTOMOBILES WAGONS, TRUCKS, VANS , SPORT UTILITY VEHICLES,
BUSES RECREATIONAL VEHICLES (RV) SPORTS CARS RACING CARS
LORRIES, FORK LIFT TRUCKS AND TOWING TRACTORS (TRACTORS) AND
STRUCTURAL PARTS AND FITTING THEREFORE TRACTORS ANTI-THEFT
ALARMS FOR VEHICLES, ADHESIVE RUBBER ENGINES FOR LAND
VEHICLES DIRECT INJECTION GASOLINE ENGINES FOR LAND VEHICLES.



Advertised before Acceptance under section 20(1) Proviso

1816300 08/05/2009

FORD MOTOR COMPANY

trading as FORD MOTOR COMPANY

THE AMERICAN ROAD, CITY OF DEARBORN, STATE OF MICHIGAN 48121, U.
S. A.

MANUFACTURERS AND MERCHANTS

(A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF
STATE OF DELAWARE, U.S.A).

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

MOTOR VEHICLES AND THEIR PARTS AND ACCESSORIES



Priority claimed from 24/04/2009 Application No. 00824431 United Kingdom

Advertised before Acceptance under section 20(1) Proviso

1816305 08/05/2009

JAGUAR CARS LIMITED

ABBAY ROAD WHITLEY , CONVENTRY CV 3 4 LF UNITED KINGDOM.

MANUFACTURERS, TRADERS AND SERVICE PROVIDERS

A COMPANY ORGANIZED, REGISTERED AND EXISTING UNDER THE LAWS
OF UNITED KINGDOM

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

AUTOMOBILES AND THEIR PARTS AND FITTING, AND ENGINES.



Advertised before Acceptance under section 20(1) Proviso

1816531 11/05/2009

PANALFA AUTOELEKTRIK LIMITED

trading as PANALFA AUTOELEKTRIK LIMITED

M-34, GREATER KAILASH - II, MARKET NEW DELHI-110 048

.

Used Since :15/03/2007

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR AND WATER

Trade Marks Journal No: 1443 , 01/07/2010

Class 12

P·A·N·A·L·F·A

1816532 11/05/2009

PAN ALFA AUTOMOTIVE PVT. LTD.

M-34, GREATER KAILASH - II MARKET NEW DELHI-110048

Used Since :01/08/1994

DELHI

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR AND WATER

ZOOZOO

1816662 11/05/2009

VODAFONE ESSAR LIMITED

PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER
PAREL, MUMBAI 400013

MANUFACTURERS AND MERCHANT AND DEALER

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Agents address:

L.S. DAVAR & CO.

5/1, KALKAJI EXTENSION, NEW DELHI- 110 019.

Proposed to be Used

MUMBAI

VECHILES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.



1816920 12/05/2009

AJAIB SINGH

BALJINDER SINGH

TAJINDER SINGH

trading as FRONTIER SALES CORPORATION

NIRANKARI STREET NO. 4, G.T. ROAD, MILLER GANJ, LUDHIANA.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

MAHTTA & CO.

43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001,
(PUNJAB).

Used Since :01/04/2006

DELHI

BICYCLES AND PARTS THEREOF

Crosswind

Advertised before Acceptance under section 20(1) Proviso

1817268 12/05/2009

MIP METRO GROUP INTELLECTUAL PROPERTY GMBH CO. KG

METRO-STRASSE, 1, 40235 DUSSELDORF , GERMANY

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

A CORPORATION ORGANIZED, REGISTERED AND EXISTING UNDER THE LAWS OF GERMANY

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

BICYCLES AND ACCESSORIES FOR BICYCLES, AS FAR AS INCLUDED IN CLASS 12, ESPECIALLY SADDLE COVERS FOR BICYCLES, BICYCLE STANDS (PARTS OF BICYCLES, WHEELS), BRAKES FOR BICYCLES, RIMS FOR WHEELS OF BICYCLES, BICYCLE FORKS, BELLS FOR BICYCLES, CHAINS FOR BICYCLES, BELLS FOR BICYCLES, BASKETS ADAPTED FOR CYCLES, HANDLE BARS FOR BICYCLES, MOTORS FOR CYCLES, CYCLE HUBS, DRESS GUARDS FOR BICYCLES, PEDALS FOR CYCLES, PUMPS FOR BICYCLES, WHEELS FOR BICYCLES, FRAMES FOR BICYCLES, BICYCLE TIRES [TIRES, BICYCLE SADDLES, INNER TUBES FOR BICYCLES, SPOKES FOR BICYCLES, BICYCLE STEM, DIRECTION INDICATORS FOR BICYCLES, PANNIERS ADAPTED FOR CYCLES, AIR PUMPS [VEHICLE ACCESSORIES!, TUBELESS TIRES FOR BICYCLES, ADHESIVE RUBBER FOR REPAIRING INNER TUBES, GEARS FOR CYCLES, CYCLE STANDS.

ZUHA

1817445 13/05/2009

SHADAB ZAIDI

trading as ZUHA AUTO PRODUCTS

T-507 GALI NO 12 T BLOCK GAUTAMPURI ,NEW SEELAMPUR DELHI-110053

MANUFACTURERS/MERCHANTS

Address for service in India/Agents address:

MARK-R

4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Used Since :01/04/2006

DELHI

MOTOR CYCLES SPARES PARTS

TRIVO

1817500 13/05/2009

GUNEET SINGH SARNA

trading as TEJ AUTO INDUSTRIES

B-1/96, 1ST FLOOR, ASHOK VIHAR, PHASE-II, DELHI-110052.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI TRADE MARK CO.

A/48, YOJNA VIHAR, DELHI - 110 092.

Used Since :10/04/2006

DELHI

PARTS, FITTINGS AND ACCESSORIES FOR USE IN AUTOMOBILES AND OTHER LAND VEHICLES INCLUDING TWO-WHEELERS, THREE-WHEELERS AND FOUR-WHEELER ALL BEING GOODS INCLUDED IN CLASS 12.

The logo features the word 'TVS' in a bold, dark blue, sans-serif font. To its right, the word 'WEGOT' is written in a light blue, 3D-style font with a white outline, giving it a floating or embossed appearance.

1818117 14/05/2009

M/S.SUNDARAM-CLAYTON LIMITED,

JAYALAKSHMI ESTATES, NO.29,(OLD NO.8) HADDOWS ROAD, CHENNAI -
600 006.

MANUFACTURER AND MERCHANTS

Proposed to be Used

CHENNAI

AUTOMOTIVE TWO WHEELERS AND MOTORIZED VEHICLES
VIZ.MOTORCYCLES, MOPEDS, SCOOTERS, SCOOTERRETTES, PARTS
THEREOF AND FITTINGS

*THIS IS SUBJECT TO ASSOCIATION WITH PENDING REGISTRATION NO.1765371
& OTHERS.*



1818118 14/05/2009

M/S.SUNDARAM-CLAYTON LIMITED,

JAYALAKSHMI ESTATES, NO.29,(OLD NO.8) HADDOWS ROAD, CHENNAI -
600 006.

MANUFACTURER AND MERCHANTS

Proposed to be Used

CHENNAI

AUTOMOTIVE TWO WHEELERS AND MOTORIZED VEHICLES

VIZ.MOTORCYCLES, MOPEDS, SCOOTERS, SCOOTERRETTEES, PARTS

THEREOF AND FITTINGS

THIS IS SUBJECT TO ASSOCIATION WITH PENDING REGISTRATION NO. 1765371

The logo for 'WEGOT' is displayed in a stylized, blue, 3D-effect font. The letters are bold and have a slight shadow, giving them a three-dimensional appearance. The 'W' and 'G' are particularly prominent.

1818119 14/05/2009

M/S.SUNDARAM-CLAYTON LIMITED,

JAYALAKSHMI ESTATES, NO.29,(OLD NO.8) HADDOWS ROAD, CHENNAI -
600 006.

MANUFACTURER AND MERCHANTS

Proposed to be Used

CHENNAI

AUTOMOTIVE TWO WHEELERS AND MOTORIZED VIZ.MOTORCYCLES,
MOPEDS, SCOOTERS, SCOOTERRETES, PARTS THEREOF AND FITTINGS

THIS IS SUBJECT TO ASSOCIATION WITH PENDING REGISTRATION NO.1818118



Advertised before Acceptance under section 20(1) Proviso

1818690 15/05/2009

MR. MOHAMED SHAFEE A. MANIAR

MR. MOHAMED SHAFEE A. MANIAR

MRS. NASEEMBANU MOHAMED IQBAL MANIAR

MRS. SABERA KHATUN MOHAMED SHAFEE MANIAR

MR. MOHAMED IQBAL A. MANIAR

trading as MANIAR & CO

NEAR AJIT MILL, RAKHIAL ROAD, AHMEDABAD - 380023

MANUFACTURER

Used Since :01/05/2009

AHMEDABAD

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER
AUTOMOBILE AND PARTS OF AUTOMOBILE INCLUDED IN CLASS:12



Advertised before Acceptance under section 20(1) Proviso

1818691 15/05/2009

MR. MOHAMED SHAFEE A. MANIAR

MR. MOHAMED SHAFEE A. MANIAR

MRS. NASEEMBANU MOHAMED IQBAL MANIAR

MRS. SABERA KHATUN MOHAMED SHAFEE MANIAR

MR. MOHAMED IQBAL A. MANIAR

trading as MANIAR & CO

NEAR AJIT MILL, RAKHIAL ROAD, AHMEDABAD - 380023

MANUFACTURER

Used Since :01/05/2003

AHMEDABAD

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER,
AUTOMOBILE AND PARTS OF AUTOMOBILE INCLUDED IN CLASS;; 12.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE
EXCLUSIVE USE OF THE DESCRIPTIVE MATTER*



Advertised before Acceptance under section 20(1) Proviso

1818692 15/05/2009

MR. MOHAMED SHAFEE A. MANIAR

MR. MOHAMED SHAFEE A. MANIAR

MRS. NASEEMBANU MOHAMED IQBAL MANIAR

MRS. SABERA KHATUN MOHAMED SHAFEE MANIAR

MR. MOHAMED IQBAL A. MANIAR

trading as MANIAR & CO

NEAR AJIT MILL, RAKHIAL ROAD, AHMEDABAD - 380023

MANUFACTURER

Used Since :01/05/2008

AHMEDABAD

VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER,
AUTOMOBILE AND PARTS OF AUTOMOBILE INCLUDED IN CLASS: 12.

KELPRO

1819532 19/05/2009

DEEPAK KAPOOR

trading as KAPOOR AUTO SPARES

29 KRISHNA GALI KASHMERE GATE DELHI

MERCHANTS & MANUFACTURERS.

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :10/04/2005

DELHI

PARTS-FITTINGS AND ACCESSORIES FOR USE IN AUTOMOBILES AND OTHER LAND VEHICLES INCLUDING TWO-WHEELERS. THREE-WHEELERS AND FOUR-WHEELERS ALL BEING GOODS INCLUDED IN CLASS 12.

SETHIZX

1819535 19/05/2009

SH. DEEPAK KUMAR

trading as SH. DEEPAK KUMAR

D-104 PHASE-2 MAYA PURI INDL AREA DELHI-110064.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :10/04/2005

DELHI

PARTS, FITTINGS AND ACCESSORIES FOR USE IN AUTOMOBILES AND OTHER LAND VEHICLES INCLUDING TWO-WHEELERS, THREE-WHEELERS AND FOUR-WHEELERS ALL BEING GOODS INCLUDED IN CLASS 12.

PEARLITE

Advertised before Acceptance under section 20(1) Proviso

1819962 20/05/2009

PEARLITE LINERSPVT LTD

trading as PEARLITE LINERSPVT LTD

P.B. NO. 100, N.T. ROAD, SHIMOGA - 577 202, KARNATAKA, INDIA.

MANUFACTURERS AND TRADERS

A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:

HOLLA ASSOCIATES

#193, 'KASHI BHAVAN', 6TH CROSS, GANDHINAGAR, BANGALORE-560009.

Used Since :21/02/1974

CHENNAI

CETRICAST CYLINDER LINERS USED IN VEHICLES, APPARATUS FOR
LOCOMOTIVE BY LAND, AIR OR WATER

AUTOSPA

Advertised before Acceptance under section 20(1) Proviso

1820239 20/05/2009

S. ABHISHEK BHANDARI

trading as PRAKASH ENTERPRISES

11/1, 2ND CROSS, NEW PETNOOLPET, KALASIPALYAM, BANGALORE - 560
002, KARNATAKA, INDIA.

MERCHANTS

A SOLE PROPRIETORY CONCERN

Address for service in India/Agents address:

C. VENKATASUBRAMANIAM.

S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD.,
BASAVANGUDI, BANGLORE-560 004.

Used Since :02/04/2009

CHENNAI

AUTOMOBILES SPARE PARTS

FULL SPEED AHEAD

1820841 22/05/2009

TITEN HSIN INDUSTRIES CO LTD

trading as TITEN HSIN INDUSTRIES CO LTD

41260 N. 487, KO-CHUNG RD, TA-LI CITY, TAICHUNG HSIEN, TAIWAN, R.O.C

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

JOHN MATHEW & ASSOCIATES.

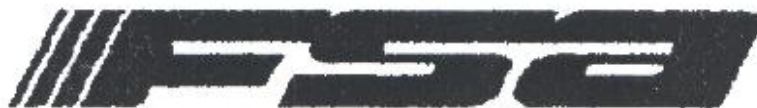
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018

KERALA

Used Since :14/05/1994

CHENNAI

BICYCLES, SPARE PARTS AND ACCESSORIES THEREOF, NAMELY BICYCLE HEAD TUBES, BICYCLE FRONT FORKS, BICYCLE HUBS, BICYCLE FRAMES, BICYCLE SPOKES, BICYCLE BRAKE ASSEMBLIES, BICYCLES CRANKS, BICYCLE CHAINS, BICYCLE RIMS, SEAT POSTS FOR BICYCLES, QUICK RELEASE DEVICES FOR BICYCLES, HANDLEBARS FOR BICYCLES, SEAT TUBES FOR BICYCLES, SPROCKETS FOR BICYCLES, BOTTOM BRACKETS FOR BICYCLES, AXLES FOR BICYCLES, BICYCLES SEATS, AND BEARING JOURNALS



1820842 22/05/2009

TITEN HSIN INDUSTRIES CO LTD

trading as TITEN HSIN INDUSTRIES CO LTD

41260 N. 487, KO-CHUNG RD, TA-LI CITY, TAICHUNG HSIEN, TAIWAN, R.O.C

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

JOHN MATHEW & ASSOCIATES.

S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018

KERALA

Used Since :14/05/1994

CHENNAI

BICYCLES, SPARE PARTS AND ACCESSORIES THEREOF, NAMELY BICYCLE HEAD TUBES, BICYCLE FRONT FORKS, BICYCLE HUBS, BICYCLE FRAMES, BICYCLE SPOKES, BICYCLE BRAKE ASSEMBLIES, BICYCLE CRANKS, BICYCLE CHAINS, BICYCLE RIMS, SEAT POSTS FOR BICYCLES, QUICK RELEASE DEVICES FOR BICYCLES, HANDLEBARS FOR BICYCLES, SEAT TUBES FOR BICYCLES, SPROCKETS FOR BICYCLES, BOTTOM BRACKETS FOR BICYCLES, AXLES FOR BICYCLES, BICYCLE SEATS AND BEARING JOURNALS

TRIGON



1820843 22/05/2009

GREAT GO CYCLES INC

trading as GREAT GO CYCLES INC

146, CHINGNIAN RD, TACHIA CHEN, TAICHUNG HSIEN, TAIWAN, R.O.C

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

JOHN MATHEW & ASSOCIATES.

S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018

KERALA

Used Since :01/11/2001

CHENNAI

BICYCLES, SPARE PARTS AND ACCESSORIES THEREOF, NAMELY BICYCLE HEAD TUBES, BICYCLE FRONT FORKS, BICYCLE HUBS, BICYCLE FRAMES, BICYCLE SPOKES, BICYCLE BRAKE ASSEMBLIES, BICYCLE CRANKS, BICYCLE CHAINS, BICYCLE RIMS, SEAT POSTS FOR BICYCLES, QUICK RELEASE DEVICES FOR BICYCLES, HANDLEBARS FOR BICYCLES, SEAT TUBES FOR BICYCLES, SPROCKETS FOR BICYCLES, BOTTOM BRACKETS FOR BICYCLES, AXLES FOR BICYCLES, BICYCLE SEATS AND BEARING JOURNALS



Advertised before Acceptance under section 20(1) Proviso

1821124 22/05/2009

VIVEK ANILBHAI GOVINDIA

trading as APEX INDIA MANUFACTURE

VORA KOTDA ROAD, GONDAL - 360 311, GUJARAT

MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:

TRADESEC INTELLECTUAL PROPERTY ORGANISATION PVT. L

GHANSHYAM HOUSE, 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL

STADIUM, NEAR GOLDEN TRINAGLE, AHMEDABAD14

Used Since :18/05/2009

AHMEDABAD

ALL TYPES OF BEARINGS FOR AUTOMOBILE USE, VEHICLES, APPARATUS
FOR LOCOMOTION BY LAND, AIR OR WATER INCLUDED IN CLASS 12.

KAMA

Advertised before Acceptance under section 20(1) Proviso

1821193 22/05/2009

VIKAS LOHIYA S/O. SHRI SATYA NARAYAN LOHIYA

trading as KAMA STEET PVT. LTD

A-40 (A), M.I.A. PHASE IIND, BASNI, JODHPUR - RAJASTHAN

MANUFACTURER & TRADER

Address for service in India/Agents address:

SHARAD AGRAWAL.

OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).

Used Since :13/04/2007

AHMEDABAD

MANUFACTURER & TRADER OF PARTS & FITTINGS, INCLUDED IN CLASS 12 FOR USE IN EARTH MOVING MACHINERY, JCB MACHINERY, ANY TYPE OF LOADERS & EXCAVATOR, BUCKET FORGED TOOTH POINT, SIDE CUTTERS, ADAPTORS, CAP.

LIVE WITH TRUST

Advertised before Acceptance under section 20(1) Proviso

1821723 25/05/2009

HOPEINDUSTRIES PVT. LTD.,

trading as HOPEINDUSTRIES PVT. LTD.,

NO, 7, NP, NEW SIDCO INDUSTRIAL ESTATE, MARAIMALAI NAGAR,
CHANGALPET - 603 209 CHENNAI

MANUFACRUTER AND MERCHANTS

A REGISTERED INDIAN COMPANY INCORPORATED UNDER INDIAN
COMPANIES ACT 1956

Address for service in India/Agents address:

SHILPA GUPTA, ADVOCATE

ANTOP HILL WARE HOUSING CO.LTD.,UNIT NO.C-310,V.I.T.COLLEGE
ROAD,WADALA (E),MUMBAI 400 037,INDIA.

Used Since :07/04/2008

CHENNAI

AUTOMOBILES AND STRUCTURAL PARTS THEREFORE, AUTOMOTIVE
BODY KITS COMPRISING EXTERNAL STRUCTURAL PARTS OF
AUTOMOBILES, MOTOR VEHICLES, NAMELY AUTOMOBILES, TRUCKS,
VANS, SPORT UTILITY VEHICLES AND STRUCTURAL PARTS THEREFORE,
STRUCTURAL PARTS FOR AUTOMOBILES

TVS SURYA

1822565 27/05/2009

SUNDARAM-CLAYTON LIMITED

trading as SUNDARAM-CLAYTON LIMITED

JAYALAKSHMI ESTATES, 29 (OLD NO. 8), HADDOWS ROAD, CHENNAI - 600
006.

MANUFACTURER AND MERCHANT

AN INDIAN COMPANY INCORPORATED UNDER COMPANIES, ACT,1956

Proposed to be Used

CHENNAI

AUTOMOTIVE TWO WHEELERS AND MOTORIZED VEHICLES
VIZ.MOTORCYCLES,MOPEDS, SCOOTERS,SCOOTERRETTES,PARTS
THEREOF AND FITTINGS THEREFORE



1822566 27/05/2009

SUNDARAM-CLAYTON LIMITED

trading as SUNDARAM-CLAYTON LIMITED

JAYALAKSHMI ESTATES, 29 (OLD NO. 8), HADDOWS ROAD, CHENNAI - 600 006.

MANUFACTURER AND MERCHANT

AN INDIAN COMPANY INCORPORATED UNDER COMPANIES, ACT,1956

Proposed to be Used

CHENNAI

AUTOMOTIVE TWO WHEELERS AND MOTORIZED VEHICLES VIZ.
MOTORCYCLES, MOPEDS, SCOOTERS, SCOOTERRETTES,PART THEREOF
AND FITTINGS THEREFORE

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING
REGISTRATION NO.660113 & others.*



1823670 29/05/2009

TAILIFT CO. LTD.,

trading as TAILIFT CO. LTD.,

1F., NO.17, LANE 120, SEC.2, YA HUAN RD., TA YA HSIANG, TAICHUNG
HSIEN TAIWAN, REPUBLIC OF CHINA.

MANUFACTURERS AND MERCHANTS

A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF TAIWAN

Address for service in India/Agents address:

DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

FORKLIFT TRUCK